

**PRL DISTRICT AND SESSIONS JUDGE**  
**Mallikarjuna gowda**  
**PRL DISTRICT SESSIONS JUDGE**  
**Cause List Date: 17-12-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<b><u>03:00-04:00 PM</u></b>				
<b>CONCILIATION</b>				
1	M.V.C. 453/2019 (A.D.R.)		Sagarsingh S/o Kalmansingh <b>Vs</b> Arif S/o Syed Shivanand	K. Basavaraj
<b>LOK ADALATH</b>				
2	M.V.C. 77/2020 (A.D.R.)		Naveen Kumar S/o Hanok <b>Vs</b> Srinivas Rao S/o Bhaskar Rao Kulkarni	SRINIVAS PATIL
3	M.V.C. 78/2020 (A.D.R.)		Prashanth S/o George <b>Vs</b> Srinivas Rao S/o Bhaskar Rao Kulkarni	SRINIVAS PATIL
4	M.V.C. 244/2020 (A.D.R.)		Santosh Kumar Singh S/o Triveni Prasad Singh <b>Vs</b> Thirupathy S/o Jayaraman	RAMESH K MAYANNA
5	M.V.C. 280/2020 (APPEARANCE OF RESPONDENT)		Mahalaxmi D.Badiger W/o Mounesh <b>Vs</b> Ramanna S/o Basaplpa	RAMESH KRISHNA
<b><u>11:00-01:00 PM</u></b>				
<b>WRITTEN STATEMENT</b>				
6	M.V.C. 473/2019 (SUMMONS)		Yovan S/o Dhana Segaran <b>Vs</b> Basavaraj S/o Sharanappa	SARVOTHAMA REDDY
7	M.V.C. 210/2020 (SUMMONS)		Anuradha W/o Vijaya Kumar <b>Vs</b> Chandrashekhar R S/o Hanumanthraya R	DHARAMCHAND MOOTHA
8	M.V.C. 319/2020 (SUMMONS)		Chandrakala @ K. Chandrakala W/o Late Kuruva Gopal @ Gopalkrishna <b>Vs</b> Laxaman B. Thipanawar S/o Basappa Thippanawar	RAMESH K MAYANNA
9	A.C. 4/2019 (NOTICE) IA/3/2019 IA/1/2019 IA/2/2019		R.B.Patil S/o Bhagavanthappa <b>Vs</b> Shriram Transport Financ co. Ltd	INDUDHAR.M.PATIL
10	Misc 84/2020 (NOTICE)		Seetaam S/o. Mangali <b>Vs</b> T Karutha Pandyan	A.RAMAPPA
11	M.V.C. 384/2020 (APPEARANCE OF PARTY)		Nirmala W/o Late. Shivappa <b>Vs</b> Pukazhendi K S/o Lt. N.Kumar Swamy	ARAVIND PATIL

**PRL DISTRICT AND SESSIONS JUDGE**

**Mallikarjuna gowda**

**PRL DISTRICT SESSIONS JUDGE**

**Cause List Date: 17-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
12	M.A. 3/2019 (HEARING) IA/3/2019 IA/1/2019 IA/2/2019		Kasimsab S/o Rajasab Badigerdooddi <b>Vs</b> Hanumantha S/o Ayyappa Guledoddi	Ashiq Ahmed
13	M.V.C. 422/2019 (HEARING)		Mallikarjun @ Mallikarjun Neelakantappa Meti S/o Neelkantappa <b>Vs</b> Basappa S/o Hanumappa	K.KRISHNA RAO
14	M.V.C. 423/2019 (HEARING)		Parvatemma @ Parvathi W/o Neelakantappa <b>Vs</b> Basappa S/o Hanumappa	K.KRISHNA RAO
15	Misc 779/2019 (HEARING) IA/1/2019		Srinivasachar Joshi S/o Late. Sarvothamachar Joshi <b>Vs</b> Smt. Sudha Bai W/o Late. Narasimhachar Joshi	M MALLANGOUDA VENKANAGOUDA
<b>CLAIMANTS EVIDENCE</b>				
16	M.V.C. 178/2018 (EVIDENCE)		Lankappa S/o Thippayya Kukkalayya <b>Vs</b> Mallappa S/o Narasappa	SREEDHAR
17	M.V.C. 340/2018 (EVIDENCE)		Mallanna S/o Shivamanya D <b>Vs</b> Sharanappa Kenchangouda S/o Kenchangouda	S.G.MATH
18	M.V.C. 382/2018 (EVIDENCE)		Bhimaraya S/o Late. Bangarappa <b>Vs</b> Subbalaxmi Kona W/o Balachandra Reddy	HANUMANTHAPPA.R.
19	M.V.C. 5/2020 (EVIDENCE)		Channamma W/o Late Tirupati <b>Vs</b> Kalyani S/o Bheemanna	Shashidharagouda Kellur
<b>CROSS EXAMINATION OF DW</b>				
20	E.A.T. 1/2016 (EVIDENCE) IA/1/2016		Narendra kumar <b>Vs</b> Manager and Correspondent Infant Jesus school Rcr.	Sharath Kumar
<b>CROSS EXAMINATION OF PW</b>				
21	M.V.C. 201/2017 (EVIDENCE)		Vikas S/o Sharanappa <b>Vs</b> Rudramuny Swamy S/o Rachayya Swamy	SRINIVAS PATIL

**PRL DISTRICT AND SESSIONS JUDGE**

**Mallikarjuna gowda**

**PRL DISTRICT SESSIONS JUDGE**

**Cause List Date: 17-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
22	R.A. 101/2019 (ARGUMENTS) IA/1/2019 IA/2/2019		Deputy Commissioner Raichur <b>Vs</b> Channaveerayya S/o Virupakshayya	N.SHIVASHANKAR
<b>CONCILIATION</b>				
23	M.V.C. 360/2019 (A.D.R.)		Hanumantraya Gouda S/o Ayyanagouda Police Patil <b>Vs</b> Devalsab R. Punekar S/o Rehmansab	CHANNAPPA G
<b>Cases listed below are adjourned due to Covid 19</b>				
24	REF 3/2017 (SUMMONS)	<b>18-01-2021</b>	Sharanappa Bin Hanumathraya <b>Vs</b> The Managment of Workers Administrative The Divisional Controller NEKRTC Raichur.	
25	REF 1/2018 (SUMMONS)	<b>18-01-2021</b>	S.K. Abdul Shafi Bin Mohammed Ali <b>Vs</b> The Divisional Administrative Controller of NEKRTC	
26	EX 511/2019 (SUMMONS)	<b>01-03-2021</b>	Hanumanthappa S/o. Yamunappa <b>Vs</b> HDFC ERGO General Insurance co. Ltd.,	ARAVIND PATIL
27	EX 97/2020 (APPEARANCE OF PARTY)	<b>01-03-2021</b>	M/S cholamandalam Investment and Finance Co. Ltd., <b>Vs</b> Nagappa S/o. Narasappa	P.H.Manjunath
28	EX 98/2020 (APPEARANCE OF PARTY)	<b>01-03-2021</b>	M/S Cholamandalam Investment and Finance Co. Ltd. <b>Vs</b> Sudheerndra V S/o. Venkateshwalu	P.H.Manjuanath
29	EX 99/2020 (APPEARANCE OF PARTY)	<b>01-03-2021</b>	M/S Cholamandalam Investment and Finance Co. Ltd. <b>Vs</b> Muralidhar D S/o. Devendrappa	P.H.Manjuanath
30	EX 100/2020 (APPEARANCE OF PARTY)	<b>01-03-2021</b>	M/S Cholamandalam Investment and Finance Co. Ltd. <b>Vs</b> Prashanth Kumar S/o. Ramanna	P.H.Manjuanath
31	EX 101/2020 (APPEARANCE OF PARTY)	<b>01-03-2021</b>	M/S Cholamandalam Investment and Finance Co. Ltd. <b>Vs</b> Chandrashekar P S/o. P Venkatesh	P.H.Manjuanath

**PRL DISTRICT AND SESSIONS JUDGE**

**Mallikarjuna gowda**

**PRL DISTRICT SESSIONS JUDGE**

**Cause List Date: 17-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
32	EX 366/2018 (ATTACHMENT OF MOVABLE PROPERTY)	<b>01-03-2021</b>	Shriram Transport Finance Co. Ltd <b>Vs</b> Hussainappa S/o Sharnappa	S. Nagesh chinnagudi
33	EX 96/2019 (ATTACHMENT OF MOVABLE PROPERTY)	<b>02-03-2021</b>	Shriram Transport Financ co. Ltd <b>Vs</b> Basavaraj Talwar S/o Somappa Talwar	SREEDHAR
34	EX 98/2019 (ATTACHMENT OF MOVABLE PROPERTY)	<b>02-03-2021</b>	Shriram Transport Financ co. Ltd <b>Vs</b> Gangayya S/o Basapayya	SREEDHAR
35	EX 99/2019 (ATTACHMENT OF MOVABLE PROPERTY)	<b>02-03-2021</b>	Shriram Transport Financ co. Ltd <b>Vs</b> Gaddeppa S/o Gurappa	SREEDHAR
36	EX 174/2018 (APPEARANCE OF J DR)	<b>02-03-2021</b>	Shriram Transport Financ co. Ltd <b>Vs</b> Kranti Kumar s/o Prasad Rao	G.RAMANNA ASHOK
37	EX 282/2018 (APPEARANCE OF J DR)	<b>02-03-2021</b>	Shriram Transport Financ co. Ltd <b>Vs</b> Siddabasayya S/o Balayya	G.RAMANNA ASHOK
38	EX 324/2018 (APPEARANCE OF J DR)	<b>02-03-2021</b>	Shriram Transport Financ co. Ltd <b>Vs</b> Shekarayya S/o Gurushantayya	G.RAMANNA ASHOK
39	EX 342/2018 (APPEARANCE OF J DR)	<b>02-03-2021</b>	Shriram Transport Financ co. Ltd <b>Vs</b> Kari Hanumappa S/o Mariyamma	G.RAMANNA ASHOK
40	EX 345/2018 (APPEARANCE OF J DR)	<b>02-03-2021</b>	Shriram Transport Financ co. Ltd <b>Vs</b> Basavaraj S/o Channappa	G.RAMANNA ASHOK
41	EX 348/2018 (APPEARANCE OF J DR)	<b>02-03-2021</b>	Shriram Transport Financ co. Ltd <b>Vs</b> Rangappa s/o Balappa	G.RAMANNA ASHOK
42	EX 90/2019 (APPEARANCE OF J DR)	<b>04-03-2021</b>	Shriram Transport Financ co. Ltd <b>Vs</b> Amaresh S/o ningappa Pujari	SREEDHAR
43	EX 91/2019 (APPEARANCE OF J DR)	<b>04-03-2021</b>	Shriram Transport Financ co. Ltd <b>Vs</b> Mr. Ramanna S/o Hanumappa	SREEDHAR

**PRL DISTRICT AND SESSIONS JUDGE**

**Mallikarjuna gowda**

**PRL DISTRICT SESSIONS JUDGE**

**Cause List Date: 17-12-2020**

---

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
44	EX 92/2019 (APPEARANCE OF J DR)	<b>04-03-2021</b>	Shriram Transport Financ co. Ltd <b>Vs</b> shivaraj S/o Hulagappa Kabber	SREEDHAR
45	EX 93/2019 (APPEARANCE OF J DR)	<b>04-03-2021</b>	Shriram Transport Financ co. Ltd <b>Vs</b> Mr. Sharanappa S/o Rayappa	SREEDHAR
46	EX 94/2019 (APPEARANCE OF J DR)	<b>04-03-2021</b>	Shriram Transport Financ co. Ltd <b>Vs</b> Mr. Thippanna S/o Bheemappa	SREEDHAR
47	EX 97/2019 (APPEARANCE OF J DR)	<b>04-03-2021</b>	Shriram Transport Financ co. Ltd <b>Vs</b> Shantappa S/o Pakirappa	SREEDHAR
48	EX 18/2018 (ATTACHMENT WARRANT OF IMMOVABLE PROPERTY)	<b>04-03-2021</b>	Shriram Transport Financ co. Ltd <b>Vs</b> Mr.Murtujs Sab S/o Ganisab	K.Shivaraj Patil

---

**PRL DISTRICT AND SESSIONS JUDGE**

**Mallikarjuna gowda**

**PRL DISTRICT SESSIONS JUDGE**

**Cause List Date: 17-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b>03:00-04:00 PM</b>				
1	CRL.R.P. 49/2020 (NOTICE)		Smt. N. Chandrakal W/o N. Raghu <b>Vs</b> The State of Karnataka Respondent by Sindhanoor Town P.S. Station through P.P. Rcr.	N. HUSSAIN BASHA
2	CrI.Misc. 1139/2020 (NOTICE)		Jyothirlingana Gouda S/o T. Venkanagouda <b>Vs</b> State by Sadar Bazar PS through PP Rcr	Shashidharagouda Kellur
3	CrI.Misc. 1158/2020 (APPEARANCE OF PARTY)		Tirupati S/o Ramanna <b>Vs</b> State by Lingasugur PS through PP Rcr	SREEDHAR
4	CrI.Misc. 1159/2020 (APPEARANCE OF PARTY)		Chandappa S/o Bhimeshappa <b>Vs</b> State by Lingasugur Excise PS through PP Rcr	SREEDHAR
5	CrI.Misc. 1160/2020 (APPEARANCE OF PARTY)		Vijaya Kumar S/o Jeevappa <b>Vs</b> State by Lingasugur PS through PP Rcr	R.GHOUSE PASHA
6	CRL.R.P. 60/2020 (HEARING) IA/1/2020		Raam Babu S/o Venkata Subba Rao @ Subba Rao <b>Vs</b> Taluka Executive Magistrare At Maksi through P.P.Raichur.	KRISHNA BHAT
<b>CHARGE</b>				
7	SC 36/2018 (FRAMING OF CHARGE OR PLEA)		State by Raichur Rural P.S <b>Vs</b> Amaresh S/o Nagappa alias Gundayya	PP M.MARIBASANGOUDA
8	SC 30/2020 (FRAMING OF CHARGE OR PLEA)		State by Yapaladinni P.S <b>Vs</b> Malleesh s/o. Dodda Mareppa	PP
9	SC 126/2017 (ACCUSED STATEMENT u/s 313 CrPC)		State by Netajinagar P.S <b>Vs</b> Sheshappa alias Tiger Seshappa S/o Mukappa	
10	SC 144/2017 (ACCUSED STATEMENT u/s 313 CrPC)		State by Netajinagar P.S <b>Vs</b> Vijay alias Mallayya S.o Mallayya	
11	CrI.Misc. 1054/2020 (ORDERS)		Rachappa S/o Mudukappa <b>Vs</b> State by Women PS through PP Rcr	Shashidharagouda Kellur

**PRL DISTRICT AND SESSIONS JUDGE**

**Mallikarjuna gowda**

**PRL DISTRICT SESSIONS JUDGE**

**Cause List Date: 17-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
12	Crl.Misc. 1086/2020 (ORDERS)		Sanjeevappa @ Sanna Sanjeevappa s/o Ramachandrappa <b>Vs</b> State by Devadurga PS through PP Raichur	SREEDHAR
13	Crl.Misc. 1089/2020 (ORDERS)		Ramu s/o Sanjeevappa @ Sanna Sanjeevappa <b>Vs</b> State by Devadurga PS through PP Raichur	SREEDHAR
14	Crl.Misc. 1126/2020 (ORDERS)		Ningappa S/o Hanumantha <b>Vs</b> State by Jalahalli P.S. through P.P. Raichur	Channabasappa
15	Crl.Misc. 1130/2020 (ORDERS)		Jambanna S/o Hanamanthappa <b>Vs</b> State by Raichur Rural PS through PP Rcr	BHEEMANAGOUDA
16	Crl.Misc. 1144/2020 (ORDERS)		Pakirappa S/o Hanumanth <b>Vs</b> State by Manvi P.S. through P.P. Raichur	Syed Nawaz Pasha
17	Crl.Misc. 1147/2020 (ORDERS)		Akash S/o Basappa <b>Vs</b> State by Hutti P.S. through P.P. Raichur	S.S.HOSAGOUDA
18	Crl.Misc. 1140/2020 (Objection)		Reddeppa S/o Ayyappa <b>Vs</b> State by Lingasugur PS through P.P. Raichur	NAGARAJ M B
19	Crl.Misc. 1141/2020 (Objection)		Alambasha S/o Late Hussainpeera <b>Vs</b> State by Balaganur P.S. through P.P. Raichur	K.Shivaraj Patil
20	Crl.Misc. 1154/2020 (Objection)		Prakash S/o Maduraj Ediga <b>Vs</b> State by West P.S. Raichur through P.P. Raichur	SHIVAKUMAR NAYAK DINNI

**11:00-01:00 PM**

**EVIDENCE ON PROSECUTION**

21	SC 115/2018 (EVIDENCE)		State Kavital P.S <b>Vs</b> Syed Shalam S/o Syed Maheboob	PP IMTIYAJ HUSSAIN
22	SC 9/2019 (EVIDENCE)		State by Sindhanoor Rural P.S <b>Vs</b> Siddappa S/o Dodda Siddappa Koravaru	

**PRL DISTRICT AND SESSIONS JUDGE**

**K.R.Nagaraja**

**ADDL DISTRICT SESSIONS JUDGE**

**Cause List Date: 17-12-2020**

---

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b><u>03:00-04:00 PM</u></b>				
1	M.A. 5/2018 (ARGUMENTS) IA/1/2018		Mohanreddy S/o Sawarappa <b>Vs</b> The Asst.Commissioner, Raichur	G. VENKATESH
2	M.A. 6/2018 (ARGUMENTS) IA/1/2018		smt. Earamma W/o Bathkappa <b>Vs</b> The Asst.Commissioner ( Land Acquisition Officer)	G. VENKATESH
3	M.A. 7/2018 (ARGUMENTS) IA/1/2018		Smt. Earamma W/o Bathakappa <b>Vs</b> The Asst.Commissioner (Land Acquisition Officer)	G. VENKATESH
4	M.A. 8/2018 (ARGUMENTS) IA/1/2018		Muneppa S/o Venkappa <b>Vs</b> The Asst.Commissioner (Land Acquisition Officer)	G. VENKATESH
5	M.A. 9/2018 (ARGUMENTS) IA/1/2018		Dodda Thimmareddy S/o Laxmayya <b>Vs</b> The Asst.Commissioner ( Land Acquisition Officer)	G. VENKATESH
6	M.A. 10/2018 (ARGUMENTS) IA/1/2018		Smt. Savitramma W/o Narayanareddy <b>Vs</b> The Asst.Commissioner (Land Acquisition Officer)	G. VENKATESH
7	M.A. 11/2018 (ARGUMENTS) IA/1/2018		Ramanna W/o Sanna Beerappa dead by LR Smt.Narasamma W/o.Late.RamannaDead by LR Anjaneyya S/o.Ramann <b>Vs</b> The Asst.Commissioner ( Land Acquisition Officer)	G. VENKATESH
8	M.A. 13/2018 (ARGUMENTS) IA/1/2018		Anjaneya S/o Narasingappa <b>Vs</b> The Asst.Commissioner	G. VENKATESH
9	M.A. 14/2018 (ARGUMENTS) IA/1/2018		Anjaneya S/o Narasingappa <b>Vs</b> The Asst. Commissioner.	G. VENKATESH
10	M.A. 15/2018 (ARGUMENTS) IA/1/2018		Budemma W/o Hanumantha <b>Vs</b> The Asst.Commissioner.	G. VENKATESH
11	M.A. 16/2018 (ARGUMENTS) IA/1/2018		Budemma W/o Hanumantha <b>Vs</b> The Asst.Commissioner.	G. VENKATESH
12	M.A. 17/2018 (ARGUMENTS) IA/1/2018		Thimmareddy alias Thammareddy S/o Pedda Jambayya <b>Vs</b> The Asst.Commissioner.	G. VENKATESH

---



**PRL DISTRICT AND SESSIONS JUDGE**

**K.R.Nagaraja**

**ADDL DISTRICT SESSIONS JUDGE**

**Cause List Date: 17-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
13	M.A. 18/2018 (ARGUMENTS) IA/1/2018		Narasareddy S/o Pedda Nagappa <b>Vs</b> The Asst.Commissioner.	G. VENKATESH
14	M.A. 19/2018 (ARGUMENTS) IA/1/2018		Satyaram Ramesh S/o Late.Satyaram Shankrayya Shetty <b>Vs</b> The Asst.Commissioner.	G. VENKATESH
15	M.A. 20/2018 (ARGUMENTS) IA/1/2018		Muneppa S/o Yenappa <b>Vs</b> The Asst.Commissioner.	G. VENKATESH
<b>Cases listed below are adjourned due to Covid 19</b>				
16	M.V.C. 24/2017 (COMMISSION WARRANT)	<b>31-12-2020</b>	Yesuraj S/o Babanna <b>Vs</b> Ramesh S/o Hanumantha	SRINIVAS PATIL
17	M.V.C. 225/2017 (COMMISSION WARRANT)	<b>31-12-2020</b>	Ramesh S/o Hanumantha <b>Vs</b> Yesuraj S/o Babanna	B.V.PATIL
18	R.A. 33/2014 (SUMMONS) IA/1/2014 IA/2/2014	<b>04-01-2021</b>	Siddappa So Late Kinnari Dodda Hanumanthappa <b>Vs</b> Shivalingamma Wo Late Dodda Hanumanthappa	RAJA PANDURANG NAIK
19	R.A. 21/2018 (SUMMONS) IA/1/2018	<b>05-01-2021</b>	Srinivas S/o Ambojirao <b>Vs</b> Channaveerayya S/o Late.Virupakshayya	M.MARIBASANGOUDA
20	R.A. 13/2020 (APPEARANCE OF PARTY) IA/1/2020 IA/2/2020	<b>07-01-2021</b>	Mohammed Moulana Karobari S/o Mohammed Vilayat Hussain Karobari <b>Vs</b> Mohammed Khasim Shaik S/o Mohammed Mehaboob Shaik	Shashidharagouda Kellur
21	R.A. 63/2019 (NOTICE) IA/1/2019 IA/2/2019	<b>13-01-2021</b>	Mahaboobsab S/o Kaseemsab <b>Vs</b> Noorjahan W/o Husainbasha Gattad	Shashidharagouda Kellur
22	R.A. 6/2020 (APPEARANCE OF PARTY) IA/1/2020	<b>13-01-2021</b>	Smt. Yellamma W/o Malleshappa <b>Vs</b> Shivamma W/o Nagendra	B.V.PATIL
23	EX 94/2017 (SUMMONS)	<b>16-01-2021</b>	M/s Indusind Bank Ltd. <b>Vs</b> Mr. Kopparesh Rao S/o Narasing Rao	Jagadish Srikantayya Swamy H
24	EX 96/2017 (SUMMONS)	<b>16-01-2021</b>	M/s Indusind Bank Ltd. <b>Vs</b> Mr.A.Asلامي S/o Abdul Raheman	Jagadish Srikantayya Swamy H

**PRL DISTRICT AND SESSIONS JUDGE**

**K.R.Nagaraja**

**ADDL DISTRICT SESSIONS JUDGE**

**Cause List Date: 17-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
25	EX 259/2019 (SUMMONS)	<b>16-01-2021</b>	Shriram City Union Finance Limited <b>Vs</b> Mr. Gyan Mitra S/o Devputra	VEERESH SAJJAN
26	EX 260/2019 (SUMMONS)	<b>16-01-2021</b>	Shriram City Union Limited <b>Vs</b> Mr. Pir Pasha S/o Gulam Mahammed Khaj	VEERESH SAJJAN
27	EX 262/2019 (SUMMONS)	<b>16-01-2021</b>	Shriram City Union Finance Limited <b>Vs</b> Mr. Hulagappa S/o Yankappa	VEERESH SAJJAN
28	EX 263/2019 (SUMMONS)	<b>16-01-2021</b>	Shriram City Union Finance Limited <b>Vs</b> Mr.Hampayya S/o Doddamareppa	VEERESH SAJJAN
29	EX 333/2017 (NOTICE)	<b>16-01-2021</b>	M/s. Shriram Transport Finance Co Ltd., its manager Amaresh <b>Vs</b> Mr. Bhimesh So Thimappa	
30	EX 335/2017 (NOTICE)	<b>16-01-2021</b>	Shriram Transport Financ co. Ltd <b>Vs</b> Mr.Ismail s/o Shalamsab	MALLIKARJUN
31	EX 336/2017 (NOTICE)	<b>16-01-2021</b>	Shriram Transport Financ co. Ltd <b>Vs</b> Mr.Honnappa s/o Chandappa	MALLIKARJUN
32	EX 337/2017 (NOTICE)	<b>16-01-2021</b>	Shriram Transport Financ co. Ltd <b>Vs</b> Mr.Mahammed Nawaz Ahmed S/o Mahammed Ghouse	MALLIKARJUN
33	EX 451/2019 (NOTICE)	<b>16-01-2021</b>	Amaranath S/o Amarappa <b>Vs</b> Shriram General Insurance Co.Ltd.,	CHANNAPPA G
34	EX 186/2020 (APPEARANCE OF PARTY)	<b>16-01-2021</b>	Bujemma D/o Mareppa <b>Vs</b> The National Insurance Company Ltd	B.H.PATIL
35	Misc 775/2019 (NOTICE)	<b>15-02-2021</b>	Narasappa S/o Ramanna <b>Vs</b> The Spl. Acquisition Officer, Raichur	S.K.PUROHIT
36	Misc 776/2019 (NOTICE)	<b>15-02-2021</b>	Ayyappa S/o Yenkappa <b>Vs</b> The Spl. Acquisition officer, Raichur	S.K.PUROHIT

**PRL DISTRICT AND SESSIONS JUDGE**

**K.R.Nagaraja**

**ADDL DISTRICT SESSIONS JUDGE**

**Cause List Date: 17-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
37	Misc 777/2019 (NOTICE)	<b>15-02-2021</b>	Sharanappa S/o Amarappa <b>Vs</b> The Spl. Acquisition Officer, Raichur	S.K.PUROHIT
38	Misc 971/2018 (HEARING)	<b>15-02-2021</b>	Amaresh S/o Shivanna <b>Vs</b> The Deputy commissioner	M.MOUNESHWARA
39	Misc 972/2018 (HEARING)	<b>15-02-2021</b>	Sabanna S/o Mallappa <b>Vs</b> The Deputy commissioner	M.MOUNESHWARA
40	Misc 973/2018 (HEARING)	<b>15-02-2021</b>	Shivappa S/o Govindappa Dead <b>Vs</b> The Deputy commissioner	M.MOUNESHWARA
41	Misc 114/2019 (EVIDENCE)	<b>16-02-2021</b>	Sharanappa s/o Nagareddy <b>Vs</b> The Deputy commissioner	M.MOUNESHWARA
42	Misc 115/2019 (EVIDENCE)	<b>16-02-2021</b>	Bavasab S/o Madarasab <b>Vs</b> The Deputy commissioner	M.MOUNESHWARA
43	Misc 116/2019 (EVIDENCE)	<b>16-02-2021</b>	Chandapasha s/o Moulasab <b>Vs</b> The Deputy commissioner	M.MOUNESHWARA
44	Misc 117/2019 (EVIDENCE)	<b>16-02-2021</b>	Vishwanathreddy S/o Pampanna <b>Vs</b> The Deputy commissioner	M.MOUNESHWARA
45	Misc 118/2019 (EVIDENCE)	<b>16-02-2021</b>	Manashayya S/o Yallagouda Dead by LR Yallagouda S/o Mukkanna <b>Vs</b> The Deputy commissioner	M.MOUNESHWARA
46	Misc 119/2019 (EVIDENCE)	<b>16-02-2021</b>	Nagaraj S/o Basavarajappa <b>Vs</b> The Deputy commissioner	M.MOUNESHWARA
47	Misc 120/2019 (EVIDENCE)	<b>16-02-2021</b>	Bheemanagouda S/o Virupanna <b>Vs</b> The Deputy commissioner	M.MOUNESHWARA
48	Misc 121/2019 (EVIDENCE)	<b>16-02-2021</b>	Dodda Yellappa S/o Lingappa <b>Vs</b> The Deputy commissioner	M.MOUNESHWARA
49	Misc 122/2019 (EVIDENCE)	<b>16-02-2021</b>	Basavarajappa S/o Bheemanna <b>Vs</b> The Deputy commissioner	M.MOUNESHWARA
50	Misc 123/2019 (EVIDENCE)	<b>16-02-2021</b>	Nagaraj S/o Basavaraj <b>Vs</b> The Deputy commissioner	M.MOUNESHWARA
51	Misc 124/2019 (EVIDENCE)	<b>16-02-2021</b>	Hanamayya S/o Shivaraya <b>Vs</b> The Deputy commissioner	M.MOUNESHWARA

**PRL DISTRICT AND SESSIONS JUDGE**

**K.R.Nagaraja**

**ADDL DISTRICT SESSIONS JUDGE**

**Cause List Date: 17-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
52	Misc 125/2019 (EVIDENCE)	<b>16-02-2021</b>	Umesh s/o Basavarajappa <b>Vs</b> The Deputy commissioner	M.MOUNESHWARA
53	Misc 126/2019 (EVIDENCE)	<b>16-02-2021</b>	Sharanamma W/o Hanmanthraya <b>Vs</b> The Deputy commissioner	M.MOUNESHWARA
54	Misc 216/2019 (EVIDENCE)	<b>17-02-2021</b>	Kumar Maunesh @ Maunesh S/o Yamanappa <b>Vs</b> The Spl. Land Acquisition officer	S.K.PUROHIT
55	Misc 217/2019 (EVIDENCE)	<b>17-02-2021</b>	Sangappa S/o Basappa <b>Vs</b> The Spl. Land Acquisition officer	S.K.PUROHIT
56	Misc 218/2019 (EVIDENCE)	<b>17-02-2021</b>	Sri Rajesab @ Rajaswab S/o Rahaman Sab Dead by LR.s Smt. Khajamma W/o Rajesab <b>Vs</b> The Spl. Land Acquisition officer	S.K.PUROHIT
57	Misc 219/2019 (EVIDENCE)	<b>17-02-2021</b>	Amaregouda S/o Channabasgouda dead By LR.s. Smt.Devamma W/o Amaregouda <b>Vs</b> The Spl.Land Acquisition officer	S.K.PUROHIT
58	Misc 220/2019 (EVIDENCE)	<b>17-02-2021</b>	Devendrappa S/o Jadeppa <b>Vs</b> The Spl.Land Acquisition officer	S.K.PUROHIT
59	Misc 221/2019 (EVIDENCE)	<b>17-02-2021</b>	Sri Maunesh S/o Yamanappa <b>Vs</b> The Spl. Land Acquisition officer	S.K.PUROHIT
60	Misc 222/2019 (EVIDENCE)	<b>17-02-2021</b>	Smt . Gangamma W/o Basappa <b>Vs</b> The Spl. Land Acquisition officer	S.K.PUROHIT
61	Misc 223/2019 (EVIDENCE)	<b>17-02-2021</b>	Basanagouda S/o Sangappa <b>Vs</b> The Spl. land Acquisition officer	S.K.PUROHIT
62	Misc 224/2019 (EVIDENCE)	<b>17-02-2021</b>	Smt. Gyanamma W/o Amarappa <b>Vs</b> The Spl. Land Acquisition officer	S.K.PUROHIT
63	Misc 225/2019 (EVIDENCE)	<b>17-02-2021</b>	Shivabasappa S/o Adeppa <b>Vs</b> The Spl. Land Acquisition	S.K.PUROHIT
64	Misc 226/2019 (EVIDENCE)	<b>17-02-2021</b>	Devamma W/o Basangouda <b>Vs</b> The Spl. Land Acquisition officer	S.K.PUROHIT
65	Misc 227/2019 (EVIDENCE)	<b>17-02-2021</b>	Sri. Basappa S/o Lachama Dead by Lrs. Smt. Durgamma W/o Basappa <b>Vs</b> The Spl. Land acquisition officer	S.K.PUROHIT

**PRL DISTRICT AND SESSIONS JUDGE**

**K.R.Nagaraja**

**ADDL DISTRICT SESSIONS JUDGE**

**Cause List Date: 17-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
66	Misc 228/2019 (EVIDENCE)	<b>17-02-2021</b>	Virupaxappa S/o Bavarajappa <b>Vs</b> The Spl. Land Acquisitin officer	S.K.PUROHIT
67	Misc 229/2019 (EVIDENCE)	<b>17-02-2021</b>	Sri. Modin Sab @ Moinuddin S/o Khasim Sab <b>Vs</b> The Spl. Land Acuquisition officer	S.K.PUROHIT
68	Misc 231/2019 (EVIDENCE)	<b>18-02-2021</b>	Rajasab @ Rajesab S/o Muktum Sab <b>Vs</b> The Spl. Land Acquisition officer	S.K.PUROHIT
69	Misc 232/2019 (EVIDENCE)	<b>18-02-2021</b>	Sri. Ameen Sab S/o Khaja Sab <b>Vs</b> The Spl. Land Acquisition officer	S.K.PUROHIT
70	Misc 233/2019 (EVIDENCE)	<b>18-02-2021</b>	Sri. Ameensab @ Agasinmani Aminsab S/o Kashim sab <b>Vs</b> The Spl. Land Acquisition officer	S.K.PUROHIT
71	Misc 234/2019 (EVIDENCE)	<b>18-02-2021</b>	Smt. Allam W/o Muktum Sab @ Hussain Sab <b>Vs</b> The Spl. Land Acquisition officer	S.K.PUROHIT
72	Misc 235/2019 (EVIDENCE)	<b>18-02-2021</b>	Smt. Chandbee @ Chandamma W/o Rajasab @ Rajesab <b>Vs</b> The Spl. land Acquisition officer	S.K.PUROHIT
73	Misc 236/2019 (EVIDENCE)	<b>18-02-2021</b>	Smt. Rajabee W/o Khasim Sab <b>Vs</b> The Spl. Land Acquisition officer	S.K.PUROHIT
74	Misc 237/2019 (EVIDENCE)	<b>18-02-2021</b>	Sharanappa S/o Mahanthappa Pattanshetty <b>Vs</b> The Spl. Land Acquisition officer	S.K.PUROHIT
75	Misc 238/2019 (EVIDENCE)	<b>18-02-2021</b>	Sri. Yankappa S/o Mudukappa @ Mudukappa Yalad <b>Vs</b> The Spl. Land Acquisition officer	S.K.PUROHIT
76	Misc 239/2019 (EVIDENCE)	<b>18-02-2021</b>	Sri. Thippanna S/o Gundappa Waddar <b>Vs</b> The Spl. Land Acquisition officer	S.K.PUROHIT
77	Misc 240/2019 (EVIDENCE)	<b>18-02-2021</b>	Bandagi Sab @ Banday Nawaz S/o Dastageersab <b>Vs</b> The Spl. Land Acquisition officer	S.K.PUROHIT
78	Misc 324/2019 (HEARING)	<b>19-02-2021</b>	Husseinsab S/o Husseinsab <b>Vs</b> The Special Land Acquisition officer	Umadevi Patil

**PRL DISTRICT AND SESSIONS JUDGE**

**K.R.Nagaraja**

**ADDL DISTRICT SESSIONS JUDGE**

**Cause List Date: 17-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
79	Misc 325/2019 (HEARING)	<b>19-02-2021</b>	Shekarappa S/o Amarappa <b>Vs</b> The Special Land Acquisition officer	Umadevi patil
80	Misc 326/2019 (HEARING)	<b>19-02-2021</b>	Sangawwa W/o Mallappa <b>Vs</b> The Special Land Acquisition officer	Umadevi Patil
81	Misc 327/2019 (HEARING)	<b>19-02-2021</b>	Nabeesab S/o Husseinsab <b>Vs</b> The Special land Acquisition officer	Umadevi Patil
82	Misc 328/2019 (HEARING)	<b>19-02-2021</b>	Husseinsab S/o Bandgisab <b>Vs</b> The Special Land Acquisition officer	Umadevi Patil
83	Misc 329/2019 (HEARING)	<b>19-02-2021</b>	Siddappa S/o Hanmantawwa <b>Vs</b> The Special Land Acquisition officer	Umadevi Patil
84	Misc 330/2019 (HEARING)	<b>19-02-2021</b>	Sri. Amaresha S/o Adeppa <b>Vs</b> The Spl. Land Acquisition officer	VAIJANATH.N.
85	Misc 331/2019 (HEARING)	<b>19-02-2021</b>	Sri. Laxminarayana S/o Lokappa @ Lolayya <b>Vs</b> The Spl.Land Acquisition Officer	VAIJANATH.N.
86	Misc 332/2019 (HEARING)	<b>19-02-2021</b>	Mallayya @ Mallappa S/o Channappa <b>Vs</b> The Spl.Land Acquisition Officer	VAIJANATH.N.
87	Misc 333/2019 (HEARING)	<b>19-02-2021</b>	Sri. Malhar Rao S/o Chand Rao @ Chandra Rao <b>Vs</b> The Spl.Land Acquisition Officer	VAIJANATH.N.
88	Misc 522/2019 (Objection)	<b>20-02-2021</b>	Smt. Hulugawwa W/o Amarappa harijan Dead by L.Rs. Sri. Amaragundappa S/o Amarappa <b>Vs</b> The Spl. Land Acquisition officer	VAIJANATH.N.
89	Misc 523/2019 (Objection)	<b>20-02-2021</b>	Jayappa S/o Jaglappa <b>Vs</b> KARNATAKA POWER TRANSMISSION CORPORATION LIMITED	HIREDODDI M VEERAPPA

**PRL DISTRICT AND SESSIONS JUDGE**

**K.R.Nagaraja**

**ADDL DISTRICT SESSIONS JUDGE**

**Cause List Date: 17-12-2020**

---

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
90	Misc 524/2019 (Objection)	<b>20-02-2021</b>	T. Anjanayya S/o T Hanumaiah <b>Vs</b> KARNATAKA POWER TRANSMISSION CORPORATION LIMITED	HIREDODDI M VEERAPPA
91	Misc 525/2019 (Objection)	<b>20-02-2021</b>	Suresha S/o Hema Reddy <b>Vs</b> KARNATAKA POWER TRANSMISSION CORPORATION LIMITED	HIREDODDI M VEERAPPA
92	Misc 526/2019 (Objection)	<b>20-02-2021</b>	Prabhuswamy S/o Bhimayya <b>Vs</b> KARNATAKA POWER TRANSMISSION CORPORATION LIMITED	HIREDODDI M VEERAPPA
93	Misc 527/2019 (Objection)	<b>20-02-2021</b>	Ramesh S/o Narasappa <b>Vs</b> KARNATAKA POWER TRANSMISSION CORPORATION LIMITED	HIREDODDI M VEERAPPA
94	Misc 528/2019 (Objection)	<b>20-02-2021</b>	Chandrashekhar Ayanna Vasur S/o. Ayyanna <b>Vs</b> KARNATAKA POWER TRANSMISSION CORPORATION LIMITED	HIREDODDI M VEERAPPA
95	Misc 529/2019 (Objection)	<b>20-02-2021</b>	Hanmanthi W/o Ayyappa <b>Vs</b> KARNATAKA POWER TRANSMISSION CORPORATION LIMITED	HIREDODDI M VEERAPPA
96	Misc 530/2019 (Objection)	<b>20-02-2021</b>	Eresha S/o Honnappa <b>Vs</b> KARNATAKA POWER TRANSMISSION CORPORATION LIMITED	HIREDODDI M VEERAPPA
97	Misc 531/2019 (Objection)	<b>20-02-2021</b>	Lakshmi W/o Basavantraya <b>Vs</b> KARNATAKA POWER TRANSMISSION CORPORATION LIMITED	HIREDODDI M VEERAPPA
98	Misc 532/2019 (Objection)	<b>20-02-2021</b>	Amarayya S/o Malleshayya <b>Vs</b> KARNATAKA POWER TRANSMISSION CORPORATION LIMITED	HIREDODDI M VEERAPPA

---

**PRL DISTRICT AND SESSIONS JUDGE**

**K.R.Nagaraja**

**ADDL DISTRICT SESSIONS JUDGE**

**Cause List Date: 17-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b><u>03:00-04:00 PM</u></b>				
1	SPL.C 496/2019 (FRAMING OF CHARGE OR PLEA)		State by Turvihhal P.S. <b>Vs</b> VidyaRaja S/o Yankappa	
2	SPL.C 26/2020 (FRAMING OF CHARGE OR PLEA)		State by Kavithal PS Rcr <b>Vs</b> Channabasava S/o Yamanappa	
3	SPL.C 154/2020 (FRAMING OF CHARGE OR PLEA)		State by Yeragera PS Rcr <b>Vs</b> Sayyed Dadapeer S/o Sayyed Chandpasha	
4	SPL.C 284/2020 (FRAMING OF CHARGE OR PLEA)		Seetamma <b>Vs</b> Shivappa S/o Balappa Nayaka	
5	SPL.C 91/2017 (ACCUSED STATEMENT u/s 313 CrPC)		State by Sindhnoor P.S Raichur <b>Vs</b> Shivaraya	
<b><u>11:00-01:00 PM</u></b>				
6	SPL.C 450/2020 (HEARING)		Lingasugur PS <b>Vs</b> Kupanna S/o Bandeppa kodil	
7	CrI.Misc. 1142/2020 (HEARING)		Shantamma Nerabinchi D/o Hanumantha <b>Vs</b> State by Mudgal PS through PP Rcr	ARAVIND PATIL Mudakanagouda
8	SPL.C of POCSO 45/2015 (EVIDENCE)		State by Lingasugur P.S. <b>Vs</b> Shashanagouda So Earanagouda Nadagoudar	
9	SPL.C 165/2017 (EVIDENCE)		State by Women P.S. <b>Vs</b> Mounesh S/o Pholisingh	K M JAI NEELKANT RAO
10	SC 111/2017 (EVIDENCE)		State by Deodurga P.S <b>Vs</b> Ramesh S/o Hanumantha Kaliyavar	
11	SC 118/2017 (EVIDENCE)		State by Manvi P.S <b>Vs</b> Paramesh S/o Mareppa	
12	SPL.C 278/2018 (EVIDENCE)		State by Balaganur PS <b>Vs</b> Manjunath S/o. Channappa Gurikar	State by Spl.PP, Raichur M.MARIBASANGOUDA
13	SPL.C 369/2018 (EVIDENCE)		Sindhanur Town PS <b>Vs</b> Ramesh S/o. Mariyappa	Spl. PP Raichur K Shivaraj Patil



**PRL DISTRICT AND SESSIONS JUDGE**

**K.R.Nagaraja**

**ADDL DISTRICT SESSIONS JUDGE**

**Cause List Date: 17-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
14	SPL.C 508/2018 (EVIDENCE)		State by Lingasugur PS <b>Vs</b> Veeresh S/o. Kanti Basayya	State by Spl PP Raichur  M.MARIBASANGOUDA
15	SPL.C 610/2018 (EVIDENCE)		State by Market yard P.S <b>Vs</b> Nallareddy S/o Khasimappa	
16	SPL.C 246/2019 (EVIDENCE)		State by Balaganoor P. S <b>Vs</b> Kamal Barman S/o Shiteshwar Barman	State by Spl PP Raichur
17	SPL.C 293/2019 (EVIDENCE)		State by Women P. S Raichur <b>Vs</b> Rajesh Singh S/o Mahek Singh	Spl. PP., Raichur
18	SPL.C 319/2019 (EVIDENCE)		State by Sirwar P. S <b>Vs</b> Govinda S/o Hanumantha	Spl PP Raichur
19	SPL.C 348/2019 (EVIDENCE)		State by Sirwar P.S <b>Vs</b> Yamanur S/o Hussainsab	
20	SPL.C 414/2019 (EVIDENCE)		State by Manvi P.S/ Kumari Sahana B W/o Leelamurti B <b>Vs</b> Basavaraj Nayak S/o Dodda Ayyappa	Spl.PP
21	SPL.C 451/2019 (EVIDENCE)		State by Hutti P. S <b>Vs</b> Narasappa S/o Rangayya Suguru	Spl.PP
22	SPL.C 631/2019 (EVIDENCE)		State by Hutti PS Rcr <b>Vs</b> Sharanappa S/o Sugappa Dombar	
23	SPL.C 289/2020 (EVIDENCE)		Shanthagouda <b>Vs</b> Amarayya S.o Andanayya ganachari	
24	SPL.C 359/2020 (EVIDENCE)		Mahila PS <b>Vs</b> Veeresh @ Earesh S/o Ningapp @ Lingappa	
25	CrI.Misc. 1152/2020 (Objection)		Shaik Nawaz @ Nawaz Hussain S/o Shaik Anwar <b>Vs</b> State by Women PS through PP Rcr	AVANEESH R.TARANATH

**Cases listed below are adjourned due to Covid 19**

26	SPL.C 1/2020 (FRAMING OF CHARGE OR PLEA)	<b>02-01-2021</b>	State by Sirwar PS Rcr <b>Vs</b> Bettappa S/o Sikandar	
----	--	-------------------	--	--

**PRL DISTRICT AND SESSIONS JUDGE**

**K.R.Nagaraja**

**ADDL DISTRICT SESSIONS JUDGE**

**Cause List Date: 17-12-2020**

---

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
27	SC 96/2017 (FRAMING OF CHARGE OR PLEA)	<b>04-01-2021</b>	State by Idapanoor P.S <b>Vs</b> Mahammed Zafar alias Pugga Jafar S/o Gouse Mohinuddin	
28	SPL.C of POCSO 30/2015 (WARRANT)	<b>04-01-2021</b>	State BY Yeragera P.S. <b>Vs</b> Buddappa @ Buddodu @ Gangappa @ Tayappa	
29	SPL.C 325/2019 (FRAMING OF CHARGE OR PLEA)	<b>05-01-2021</b>	State by Kavithal PS <b>Vs</b> Veeraraju @ Chindar S/o. Narasimha Murthy	Spl PP Raichur
30	SPL.C 356/2020 (APPEARANCE OF ACCUSED)	<b>06-01-2021</b>	Sirwar P.S. <b>Vs</b> Rajesh S/o Basavaraj	
31	SPL.C 417/2018 (HEARING)	<b>07-01-2021</b>	State by Yeragera PS <b>Vs</b> Yankanna Yadav S/o. Mareppa Yadav	Spl. PP Raichur G Raghuveer
32	SPL.C 456/2018 (FRAMING OF CHARGE OR PLEA)	<b>08-01-2021</b>	State by Raichur Rural P.S <b>Vs</b> Umakanth gouda Yallanagouda	Sri CNR Advocate

---

**PRL DISTRICT AND SESSIONS JUDGE**  
**Mallikarjuna gowda(Incharge)**  
**II ADDL. DISTRICT & SESSIONS JUDGE**  
**Cause List Date: 17-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b><u>11:00-01:00 PM</u></b>				
1	M.V.C. 376/2019 (EVIDENCE)		Khajamma @ Khajabee W/o Late Babasab @ Bavasab <b>Vs</b> Mubarak S/o Jalaluddin	ABDUL PATEL
2	M.V.C. 432/2019 (EVIDENCE)		Kariyamma W/o Amarappa <b>Vs</b> Ramappa S/o Chandrappa	IMTIYAJ HUSSAIN
<b>DEFN EVIDENCE</b>				
3	M.V.C. 183/2019 (EVIDENCE)		Taramma W/o Late Sharanappa Eliri <b>Vs</b> Amarappa Jadedhar S/o Shivagyanappa	B.H.PATIL
4	M.V.C. 433/2019 (EVIDENCE)		Manjunath S/o Amarappa <b>Vs</b> Ramappa S/o Chandrappa	IMTIYAJ HUSSAIN
5	M.A. 10/2016 (ARGUMENTS) IA/1/2016		G.Ratna Bai Wo Late G.Earanna Rao Aliyas Chote Veeranna <b>Vs</b> G.Suresh Babu So Late G.Earanna Rao @ Veeranna	NOOR MOHAMMED
6	M.A. 34/2017 (ARGUMENTS) IA/1/2017		Aarati.G.D/o Ramesh Gaddale <b>Vs</b> G.Suresh Babu S/o Late. G.Earanna Rao alias Chote Veeranna	NOOR MOHAMMED
7	R.A. 28/2018 (ARGUMENTS)		Smt. Lakshami W/o Late.Badesab <b>Vs</b> Smt. Bheemavva W/o Late. Kunta Narasappa	INDUDHAR.M.PATIL
<b>CONCILIATION</b>				
8	M.V.C. 46/2020 (A.D.R.)		Parvathamma W/o. Late Mounesh Badiger <b>Vs</b> Bandenawaz S/o. Bashu Sab	HARICHANDRA B
<b>LOK ADALATH</b>				
9	M.V.C. 515/2018 (A.D.R.)		Haji Mastan S/o Usmansab <b>Vs</b> Vijay Sen Singh s/o Vishnu Chandra	SREEDHAR

**Cases listed below are adjourned due to Covid 19**

**PRL DISTRICT AND SESSIONS JUDGE**  
**Mallikarjuna gowda(Incharge)**  
**II ADDL. DISTRICT & SESSIONS JUDGE**  
**Cause List Date: 17-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
10	M.A. 18/2017 (SUMMONS) IA/1/2017	<b>08-01-2021</b>	Syed Shalam S/o Syed Mehboob Ali <b>Vs</b> Darga Hazrath Syed Shah Shams Alam Husseini Through its Muthawali	DEVANNA K
11	R.A. 58/2020 (HEARING) IA/1/2020 IA/2/2020	<b>08-01-2021</b>	Neelappa @ Neelakanta S/o Late Chudamani <b>Vs</b> Naganagouda Gundur S/o Late Veeranagouda	GSRKReddy C.Rajakumar
12	R.A. 31/2020 (Objection) IA/1/2020	<b>08-01-2021</b>	Borsu Sanna Earanna S/o Venkappa@Yankanna <b>Vs</b> Borsu Dodda Earanna S/o Venkappa @Yankanna	NAZEER AHMED
13	M.V.C. 554/2018 (SUMMONS)	<b>13-01-2021</b>	Hanumanthamma W/o Late. Basavaraj alias Basavarajappa <b>Vs</b> Lale Mashak S/o Bandagi Sab	Srinivas Badi
14	M.V.C. 555/2018 (SUMMONS)	<b>13-01-2021</b>	Hanumanthamma W/o Late. Basavaraj alias Basavarajappa <b>Vs</b> Lale Mashak s/o Bandagi Sab	Srinivas Badi
15	M.V.C. 556/2018 (SUMMONS)	<b>13-01-2021</b>	Smt. Sharanamma W/o Mahesh <b>Vs</b> Lale Mashak S/o Bandagi Sab	Srinivas Badi
16	M.V.C. 557/2018 (SUMMONS)	<b>13-01-2021</b>	Smt. Sharanamma W/o Mahesh <b>Vs</b> Lale Mashak S/o Bandagi Sab	Srinivas Badi
17	M.V.C. 558/2018 (SUMMONS)	<b>13-01-2021</b>	Smt. Parvathamma W/o Amareshappa <b>Vs</b> Lale Mashak S/o Bandagi Sab	Srinivas Badi
18	M.V.C. 169/2019 (SUMMONS)	<b>13-01-2021</b>	Pavan Kumar M Udenoor S/o M C Venkatesh <b>Vs</b> Abhishek Vijay Nadagouda S/o Vijay Nadgouda	NAGRAJ NAIK
19	M.V.C. 139/2016 (HEARING)	<b>13-01-2021</b>	Ramchandra So Late Polanna <b>Vs</b> Kumbar Timmappa So Timmappa	C.PANDU
20	M.V.C. 151/2019 (HEARING)	<b>13-01-2021</b>	Saibanna S/o Narasanna <b>Vs</b> Mukram Pasha S/o Aziz Pasha	ARAVIND PATIL

**PRL DISTRICT AND SESSIONS JUDGE**  
**Mallikarjuna gowda(Incharge)**  
**II ADDL. DISTRICT & SESSIONS JUDGE**  
**Cause List Date: 17-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
21	M.V.C. 346/2019 (HEARING)	<b>13-01-2021</b>	Moulahusen @ Moulalisab uda S/o Khadarsab Huda <b>Vs</b> Thimmannagouda S/o Shekarappa	K.KRISHNA RAO
22	M.V.C. 270/2018 (SUMMONS)	<b>18-01-2021</b>	Venkatesh S/o Ranganna alias Rangappa <b>Vs</b> Rukkappa S/o Ramanna	Vaijanath Nadagouda
23	M.V.C. 135/2020 (NOTICE)	<b>18-01-2021</b>	Y.Ramu@Y Ramu Charan S/o Y Narasappa <b>Vs</b> Chandrashekhar S/o B Linganna	SRINIVAS PATIL
24	M.V.C. 137/2020 (NOTICE)	<b>18-01-2021</b>	Pavan Singh S/o Iman Singh <b>Vs</b> The Head Master Basaveshwara Higher and Primary School, Yeragera	SRINIVAS PATIL
25	EX 288/2015 (SUMMONS)	<b>02-02-2021</b>	Ms Shriram Chits Krn.Pvt.Ltd <b>Vs</b> Sayadabee Wo Manwar sharipa	SREEDHAR
26	EX 128/2016 (SUMMONS)	<b>02-02-2021</b>	Nagappa S/o. Mareppa <b>Vs</b> Adeppa S/o Sanna Hanumantha Nayak	SHRIKANTH
27	EX 130/2016 (SUMMONS)	<b>02-02-2021</b>	Nagappa S/o Mareppa <b>Vs</b> Adeppa S/o Sanna Hanumantha Nayak	SHRIKANTH
28	EX 131/2016 (SUMMONS)	<b>02-02-2021</b>	Nagamma W/o Bheemappa <b>Vs</b> Adeppa S/o Sanna Hanumantha Nayak	SHRIKANTH
29	EX 132/2016 (SUMMONS)	<b>02-02-2021</b>	Smt. Neelamma W/o Hanumantha <b>Vs</b> Adeppa S/o Sanna Hanumantha Nayak	SHRIKANTH
30	EX 133/2016 (SUMMONS)	<b>02-02-2021</b>	Deepa Aliyas Deepamma D/o. Hanumantha <b>Vs</b> Adeppa S/o. Sanna Hanumantha Nayak	SHRIKANTH
31	EX 134/2016 (SUMMONS)	<b>02-02-2021</b>	Sridevi D/o Shanthappa <b>Vs</b> Adeppa S/o. Sanna Hanumantha Nayak	SHRIKANTH

**PRL DISTRICT AND SESSIONS JUDGE**  
**Mallikarjuna gowda(Incharge)**  
**II ADDL. DISTRICT & SESSIONS JUDGE**  
**Cause List Date: 17-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
32	EX 135/2016 (SUMMONS)	<b>02-02-2021</b>	Laxmi W/o Yallappa <b>Vs</b> Adeppa S/o. Sanna Hanumantha Nayak	SHRIKANTH
33	EX 136/2016 (SUMMONS)	<b>02-02-2021</b>	Smt. Renamma alias Renukamma W/o Hanumatha <b>Vs</b> Adeppa S/o. Sanna Hanumantha Nayak	SHRIKANTH
34	EX 137/2016 (SUMMONS)	<b>02-02-2021</b>	Basavaprabhu alias Sharanabasava S/o Hanumantha <b>Vs</b> Adeppa S/o. Sanna Hanumantha Nayak	SHRIKANTH
35	EX 493/2018 (SUMMONS)	<b>02-02-2021</b>	Ms.Mahindra Rural Housing Finance Ltd, <b>Vs</b> Devamma W/o Amaresh	ADANAGOWDA
36	EX 390/2019 (SUMMONS) IA/1/2019	<b>02-02-2021</b>	M/S Citicorp Finance (India) Limited <b>Vs</b> Mr. A. Mallikarjunayya N Hiremath Since Deceased by His LRs.	VENKATGIRI
37	EX 439/2019 (SUMMONS)	<b>02-02-2021</b>	Dattappa S/o Basavarajappa <b>Vs</b> NEKRTC Raichur Division	RAMESH K MAYANNA
38	EX 461/2019 (SUMMONS)	<b>02-02-2021</b>	Smt. Raziya Begum w/o M.D. Muneer <b>Vs</b> The Manager Liberty Videocon General Insurance Co.Ltd.	RAMESH K MAYANNA
39	EX 470/2019 (SUMMONS)	<b>02-02-2021</b>	Shriram Transport Financ co. Ltd <b>Vs</b> Mr. Shamshuddin S/o. Shaikshawali	ADANAGOWDA
40	EX 471/2019 (SUMMONS)	<b>02-02-2021</b>	Shriram Transport Financ co. Ltd <b>Vs</b> Mr. Venkoba Hawaldar S/o. Pampanna Hawaldar	ADANAGOWDA
41	EX 472/2019 (SUMMONS)	<b>02-02-2021</b>	Shriram Transport Financ co. Ltd <b>Vs</b> Mr. Ramanath Reddy S/o. Suryanarayana Reddy	ADANAGOWDA

**PRL DISTRICT AND SESSIONS JUDGE**  
**Mallikarjuna gowda(Incharge)**  
**II ADDL. DISTRICT & SESSIONS JUDGE**  
**Cause List Date: 17-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
42	EX 473/2019 (SUMMONS)	<b>02-02-2021</b>	Shriram Transport Financ co. Ltd <b>Vs</b> Mr. Goutam S/o. Vittal	ADANAGOWDA
43	EX 477/2019 (SUMMONS)	<b>02-02-2021</b>	Shriram Transport Financ co. Ltd <b>Vs</b> Mr. Rasool Sab S/o. Badesab	ADANAGOWDA
44	EX 529/2018 (NOTICE)	<b>02-02-2021</b>	M/s. Mahindra Rural Housing Finance Ltd. <b>Vs</b> Hanumantha S/o Late. Narasimha	ADANAGOWDA
45	EX 254/2019 (NOTICE)	<b>02-02-2021</b>	Shriram City Union Finance Limited <b>Vs</b> Mr. K Shrinivas S/o Bhimappa	VEERESH SAJJAN
46	EX 215/2020 (NOTICE)	<b>02-02-2021</b>	Manjamma W/o Late Basavaraj <b>Vs</b> The Divisional Controller, NWKRTC, Dharwad	SARVOTHAMA REDDY
47	EX 218/2020 (NOTICE)	<b>02-02-2021</b>	Bellayya @ Bellappa S/o Manasayya <b>Vs</b> Reliance General Insurance Co.Ltd.,	B.V.PATIL
48	EX 122/2017 (ATTACHMENT OF MOVABLE PROPERTY)	<b>02-02-2021</b>	M/s Shriram Transport Finance Co.Ltd. <b>Vs</b> Mr.Veerabhadrayya S/o Basayya Hiremath	M.VIRUPAXIGOUDA
49	EX 8/2018 (ATTACHMENT OF MOVABLE PROPERTY)	<b>02-02-2021</b>	Shriram Transport Financ co. Ltd <b>Vs</b> Mr.Lalitha D/o Govinda	K.Shivaraj Patil
50	EX 55/2018 (ATTACHMENT OF MOVABLE PROPERTY)	<b>02-02-2021</b>	Shriram Transport Financ co. Ltd <b>Vs</b> Mr.Khajasab S/o Hussainsab	K.Shivaraj Patil
51	EX 170/2018 (ATTACHMENT OF MOVABLE PROPERTY)	<b>02-02-2021</b>	Shriram Transport Financ co. Ltd <b>Vs</b> Mr.Tirupathi S/o Halappa	S.Nagesh Chinnagudi
52	EX 492/2018 (ATTACHMENT OF MOVABLE PROPERTY)	<b>02-02-2021</b>	Ms.Mahindra Rural Houseing Finance Ltd., <b>Vs</b> Anjanayya S/o Hanumanna	ADANAGOWDA

**PRL DISTRICT AND SESSIONS JUDGE**  
**Mallikarjuna gowda(Incharge)**  
**II ADDL. DISTRICT & SESSIONS JUDGE**  
**Cause List Date: 17-12-2020**

---

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
53	EX 384/2019 (ATTACHMENT OF MOVABLE PROPERTY)	<b>02-02-2021</b>	Shriram Transport Financ co. Ltd <b>Vs</b> Haji Malang Babu S/o Lalesab	G.RAMANNA ASHOK

---



**PRL DISTRICT AND SESSIONS JUDGE**  
**Mallikarjuna gowda(Incharge)**  
**II ADDL. DISTRICT & SESSIONS JUDGE**  
**Cause List Date: 17-12-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<b><u>03:00-04:00 PM</u></b>				
1	CRL.A 5/2020 (ARGUMENTS) IA/1/2020		Gaddeppa S/o Narasappa <b>Vs</b> State by PP Rcr	G.S.VEERABHADRAPPA
2	SC 104/2018 (FRAMING OF CHARGE OR PLEA)		State by Yapaladinni P.S <b>Vs</b> Timmappa S/o Anjaneyya	
3	SC 34/2019 (FRAMING OF CHARGE OR PLEA)		State by Sadar Bazar P.S <b>Vs</b> Babar MK @ MK Babar S/o Ameer Ali	
4	SC 41/2019 (FRAMING OF CHARGE OR PLEA)		State by Yeragera P. S <b>Vs</b> Kaveti Muddaleti S/o Naganna	
<b>ARGUMENTS BEFORE CHARGE</b>				
5	SC 93/2017 (FRAMING OF CHARGE OR PLEA)		State by Maski P.S <b>Vs</b> Pampapathi s/o Virupakshappa	
6	SC 98/2019 (FRAMING OF CHARGE OR PLEA)		State by Raichur West P. S <b>Vs</b> Asmath S/o Syed Habeed	
7	Crl.Misc. 1090/2020 (ORDERS)		Shivappa S/o Siddappa Nayak <b>Vs</b> State by Deodurga PS through PP Rcr	B.V.PATIL
8	Crl.Misc. 1102/2020 (ORDERS)		Manappa S/o Nagappa <b>Vs</b> State by Devadurga P.S. Through P.P. Raichur	SHIVAKUMAR NAYAK DINNI
9	Crl.Misc. 1123/2020 (ORDERS)		Goolappa S/o Siddappa <b>Vs</b> State by Devadurga PS through PP Rcr	RAJA PANDU RANGH NAIK
<b><u>11:00-01:00 PM</u></b>				
<b>EVIDENCE ON PROSECUTION</b>				
10	SC 7/2016 (EVIDENCE)		State by West P.S. Raichur. <b>Vs</b> Sharath Kumar So Narasappa	
<b>TO FIX A DATE FOR TRIAL</b>				
11	SPL.C 132/2017 (FIRST HEARING)		State by Lokayukta Raichur <b>Vs</b> Sri. Shivaram	Spl.P.P
<b>LOK ADALATH</b>				
12	CRL.R.P. 91/2019 (A.D.R.) IA/1/2019		Mallikarjuna S/o Sharanappagouda <b>Vs</b> Smt. Deepa Huvinabhavi W/o Mallikarjun	M.NAGARAJ

**PRL DISTRICT AND SESSIONS JUDGE**  
**Mallikarjuna gowda(Incharge)**  
**II ADDL. DISTRICT & SESSIONS JUDGE**  
**Cause List Date: 17-12-2020**

---

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
13	SC 109/2013 (WARRANT)		State By Railway P.S <b>Vs</b> Bharat Ashok Jain @ Dhoka @ Suresh Kaluram Patel @ Harshad Shantilal Mehata	
14	SC 50/2019 (Objection)		State by Lingasugur P. S <b>Vs</b> Sangamesh S/o Shivarajpatila	
15	Crl.Misc. 1161/2020 (Objection)		Mareppa S/o Hanumantha Boggalayya <b>Vs</b> State by Yeragera PS through PP Rcr	HULIGAPPA MANIK
16	Crl.Misc. 1151/2020 (ORDERS)		Sheshappa S/o Late. Narasappa <b>Vs</b> State by Sadar Bazar PS through PP Rcr	INDUDHAR.M.PATIL

---

**JUDGE, FAMILY COURT**  
**Sri.Mohammed Khan M. Pathan**  
**JUDGE, FAMILY COURT**  
**Cause List Date: 17-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b><u>11:00-01:00 PM</u></b>				
<b>WRITTEN STATEMENT</b>				
1	O.S. 13/2020 (SUMMONS) IA/1/2020 IA/2/2020		Uma Maheshwari W/o Shiva Raj <b>Vs</b> Shiva Raj S/o Shankrappa	KRISHNA BHAT
2	M.C. 100/2018 (HEARING)		Smt. Rashmi Rao W/o Harish.K <b>Vs</b> Harish.K. S/o Earanna	S.K.PUROHIT
3	EX 14/2019 (HEARING)		Smt.Rashmi Rao W/o Harish K <b>Vs</b> Harish.K S/o Earanna	R.Kiran Kumar
4	O.S. 6/2012 (ARGUMENTS)		Smt.Renuka alias Mallamma <b>Vs</b> B.S.Laxman	C.KESAVA RAO
5	M.C. 27/2020 (ORDERS) IA/1/2018		Smt.Sunitha W.o Sharanabasavaraj Mirekar <b>Vs</b> Sri.Sharanabasavaraj S.o Madivalappa Mirekar	AMARESH PATIL
6	M.C. 31/2020 (ORDERS)		Smt. Sunitha W/o Sharanabasavaraj Mirekar <b>Vs</b> Sri.Sharanabasavaraj S/o Madivalappa Mirekar	A.Prakash
7	M.C. 49/2019 (Respondent Evidence)		Kalyani @ Lalita W/o Earanna Pattar <b>Vs</b> Earanna S/o Parasappa Pattar	G.R.KULKARNI
8	M.C. 68/2019 (Petitioner Evidence)		Laxmikanth S/o K. Srinivas <b>Vs</b> Smt. K Renuka W/o L. Laxmikanth	Husenappa Nayak
9	M.C. 98/2019 (Cross of PW)		Earanna S/o Parappa Pattar <b>Vs</b> Kalyani @ Lalita W/o Earanna Pattar	Shashidharagouda Kellur
10	M.C. 10/2020 (Cross of PW)		Nagarjun Singh S/o Shankar Singh <b>Vs</b> Smt.Hema Rajput W/o Nagarjun Singh	Basavarajayya
<b>Cases listed below are adjourned due to Covid 19</b>				
11	O.S. 18/2020 (EVIDENCE) IA/1/2020	<b>29-01-2021</b>	Riyana Begum W/o Mohammed Vaseed Akram <b>Vs</b> Mohammed Vaseed Akram S/o Mohammed Ismail Sab	BASANGOUDA KOPPAR

**JUDGE, FAMILY COURT**  
**Sri.Mohammed Khan M. Pathan**  
**JUDGE, FAMILY COURT**  
**Cause List Date: 17-12-2020**

---

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
12	O.S. 29/2019 (Petitioner Evidence)	<b>29-01-2021</b>	K.Gopal S/o Late. Bhaskar K <b>Vs</b> G. Sashikala W/o K.Gopal D/o Chandrashekar	K.S.Ravi Kumar
13	M.C. 45/2020 (Objection to main petition)	<b>29-01-2021</b>	Basavaraj S/o Mallappa <b>Vs</b> Smt.Renuka@Poornima W/o Basavaraj	C.PANDU
14	M.C. 70/2020 (Conciliation) IA/1/2020	<b>29-01-2021</b>	Nandakishor @ Nanda Kumar s/o Jaloji <b>Vs</b> Jayashree D/o Mohan Rao	K.RAMANNA.NAYAK

**JUDGE, FAMILY COURT**  
**Sri.Mohammed Khan M. Pathan**  
**JUDGE, FAMILY COURT**  
**Cause List Date: 17-12-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<b><u>03:00-04:00 PM</u></b>				
<b>ISSUE NBW</b>				
1	Crl.Misc. 404/2018 (ISSUES)		Smt. Laxmi alias Nagamma W/o Lachamanna Kencha <b>Vs</b> Lachamanna Kencha S/o Late. Siddalingappa	S.S.Hosagouda
2	Crl.Misc. 136/2019 (ISSUES)		Vijayalaxmi @ Vidya W/o Sharanappa <b>Vs</b> Sharanappa S/o Rachappa	G ESHWARAPPA
3	Crl.Misc. 249/2019 (JUDGEMENT)		Smt. Manjula W/o Bhuvanesh <b>Vs</b> Bhuvanesh S/o Shankrappa Badiger	J.CHANDRASHEKHAR.PATIL
4	Crl.Misc. 287/2019 (JUDGEMENT)		Smt. Gayatri @ Narasamma W/o Sri. Ravi Kumar <b>Vs</b> Ravi Kumar S/o Late Sugappa	PRASAD
5	Crl.Misc. 248/2019 (Petitioner Evidence)		Smt. Sameena Kousar W/o Mustafa Kureshi <b>Vs</b> Mustafa Kureshi S/o Syed Sab	R.GHOUSE PASHA
6	Crl.Misc. 275/2019 (payment)		Smt. Vijayashree M.S. W/o Raghavendra rao Avula <b>Vs</b> Raghavendrarao Avula S/o Hanumappa Avula	Ningappa
7	Crl.Misc. 307/2019 (Respondent Evidence)		Shaheen Begum W/o Abdul Rasheed <b>Vs</b> Abdul Rasheed S/o Khader Basha Sab	VIJAY BHASKAR REDDY
8	Crl.Misc. 396/2019 (Objection to main petition)		Smt. Sushila W/o Late Suresh Babu <b>Vs</b> Smt.Monika@Vedavathi W/o Manjunath	M Veeranagouda
9	Crl.Misc. 146/2020 (Objection to main petition)		Smt. Sharada @ Ambika W/o Sharanappa Dasar <b>Vs</b> Sharanappa Dasar S/o Late Sansivappa	C.K.BASAWARAJ NAYAK
10	Crl.Misc. 147/2020 (Objection to main petition)		Smt. Gayatri @ Latha W/o Hanumesh <b>Vs</b> Hanumesh S/o Late Sansivappa	C.K.BASAWARAJ NAYAK
11	Crl.Misc. 151/2020 (Objection to main petition) IA/1/2020 IA/2/2020		Devamma W/o Lokesh <b>Vs</b> Lokesh S/o Yallappa	AKBAR ALI

**JUDGE, FAMILY COURT**  
**Sri.Mohammed Khan M. Pathan**  
**JUDGE, FAMILY COURT**  
**Cause List Date: 17-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
12	Crl.Misc. 163/2020 (Notice to respondent)		Bujamma W/o Ravi <b>Vs</b> Ravi S/o Krishna	R.GHOUSE PASHA
13	Crl.Misc. 164/2020 (Notice to respondent)		Maremma @ Bhagyamma W/o Ramanjanayya <b>Vs</b> Ramanjanayya W/o Hampayya	R.GHOUSE PASHA
14	Crl.Misc. 166/2020 (Notice to respondent)		Smt. Saadevi @ Mamata W/o Sanjeev Police Patil <b>Vs</b> Sanjeev Police Patil S/o Sugappa Police Patil	RAVI DALWAI
<b><u>11:00-01:00 PM</u></b>				
15	Crl.Misc. 273/2018 (Objection to main petition)		Smt. Abhayashree W/o Venkatesh Kattimani <b>Vs</b> Venkatesh Kattimani S/o Parashapa.Y	C.A.RUBB
16	Crl.Misc. 45/2019 (Balance of payment)		Kandrika Gangaraju s/o Yenkanna <b>Vs</b> Kandrika Venkatesh s/o Gangaraju	C.KESAVA RAO
17	Crl.Misc. 185/2019 (payment)		Shantha W/o Shivakumar <b>Vs</b> Shivakumar S/o Earanna	C.K.BASAWARAJ NAYAK
18	Crl.Misc. 216/2019 (Cross of PW)		Vijayashree W/o Raghavendrarao Avula <b>Vs</b> Raghavendrarao S/o Hanumappa Avula	Ningappa
<b>Cases listed below are adjourned due to Covid 19</b>				
19	Crl.Misc. 366/2018 (NOTICE)	<b>29-01-2021</b>	Shajaha Begum alias Aarshiya W/o Md.Waheed Pasha alias Allah Baqsh <b>Vs</b> Md. Waheed Pasha alias Allah Baqsh S/o Mohammed Jahangir Sahab Maniyar	UDAYAKUMAR MALDI
20	Crl.Misc. 102/2016 (ISSUES)	<b>29-01-2021</b>	Smt. Shruti W/o Shivaraj <b>Vs</b> Shivaraj S/o Balaram	Earanna
<b>( Crl.Misc./0000102/2016)</b>				
<b>: Crl.Misc./0000102/2016</b>				
21	Crl.Misc. 149/2016 (ISSUES)	<b>29-01-2021</b>	Shajaha Begum Aliyas Aarshiya Begum W/o Md. Waheed Pasha Aliyas Allah Baqsh <b>Vs</b> Md. Waheed Pasha Aliyas Allah Baqsh S/o Mohammed Jahangir Sahab Maniyar	UDAYAKUMAR MALDI

**JUDGE, FAMILY COURT**  
**Sri.Mohammed Khan M. Pathan**  
**JUDGE, FAMILY COURT**  
**Cause List Date: 17-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
22	Crl.Misc. 312/2017 (ISSUES)	<b>29-01-2021</b>	Smt. Vijaylaxmi W/o Hanumantha Bichali <b>Vs</b> Hanumantha Bichali S/o Yamunappa Bichali	VEERESH SAJJAN
23	Crl.Misc. 65/2020 (ISSUES) IA/1/2020	<b>29-01-2021</b>	Soumya W/o Nagaraj <b>Vs</b> Nagaraj S/o Ambresh	EARAMMA
24	Crl.Misc. 202/2015 (Compromise)	<b>29-01-2021</b>	Shajaha Begum Aliyas Aarshiya Begum Wo Md. Waheed Pasha Aliyas Allah Baqsh <b>Vs</b> Md. Waheed Pasha Aliyas Alla Baqsh So Mohammed Jahangir Sahab Maniyar	UDAYAKUMAR MALDI
25	Crl.Misc. 198/2017 (payment)	<b>29-01-2021</b>	Smt. Suvarna alias Lalitha W/o Vereshachari <b>Vs</b> Vereshachari S/o Late.Ramalingachari	EARAMMA
26	Crl.Misc. 228/2019 (Notice to respondent)	<b>29-01-2021</b>	Smt. Sandhya Rani W/o Jhade Prathap Rao <b>Vs</b> Jhade Peathap Rao W/o Jhade Krishna Rao	KRISHNA BHAT
27	Crl.Misc. 348/2019 (Petitioner Evidence)	<b>29-01-2021</b>	Smt. Indira W/o Gangappa <b>Vs</b> Gangappa S/o Anneppa	Mustaq Hussain
28	Crl.Misc. 97/2020 (Compromise) IA/1/2020 IA/2/2020	<b>29-01-2021</b>	Pooja W/o Kiran Kumar <b>Vs</b> Kiran Kumar S/o Parashuram	M.RATNAKAR
29	Crl.Misc. 156/2020 (Objection to main petition)	<b>29-01-2021</b>	Smt. Wajeeda Begum W/o Late Dawal Sab <b>Vs</b> Mohammed Sharif W/o Late Dawal Sab	Thimmappa
30	Crl.Misc. 162/2020 (Notice to respondent)	<b>29-01-2021</b>	Laxmi @ Shridevi W/o Basavaraj <b>Vs</b> Basavaraj S/o Shivaraja	H.JAGADEESHA

**PRL SENIOR CIVIL JUDGE AND CJM**  
**Sudesh Rajaram Paradeshi(Incharge)**  
**PRL SENIOR CIVIL JUDGE AND CJM**  
**Cause List Date: 17-12-2020**

---

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b>Cases listed below are adjourned due to Covid 19</b>				
1	O.S. 16/2016 (Steps)	<b>19-01-2021</b>	Smt. Nagamma <b>Vs</b> Janglamma Do Late Jangliga	S.K.JOSHI
2	EX 26/2016 (Steps)	<b>19-01-2021</b>	G Sreenivasulu So G.V.Ramana <b>Vs</b> B.Jagannath Reddy So Sankrappa @ Sankara reddy	Virupakshappagodua.B.
3	EX 87/2019 (Steps)	<b>19-01-2021</b>	Jamshir Ali S/o Memood Sab <b>Vs</b> The Branch Manger Untied India Insurance Co.	B.V.PATIL
4	O.S. 46/2009 (STAYED MATTER)	<b>19-01-2021</b>	GAJJI KRISHNA REDDY <b>Vs</b> GAJJI THIMMAREDDY	M.MARIBASAN GOWDA



**PRL SENIOR CIVIL JUDGE AND CJM**  
**Sudesh Rajaram Paradeshi(Incharge)**  
**PRL SENIOR CIVIL JUDGE AND CJM**  
**Cause List Date: 17-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
1	C.C. 223/2020 (APPEARANCE OF ACCUSED)		State by Market Yard PS Rcr <b>Vs</b> Thimalamma W/o Bheemanna	Sr. APP
2	C.C. 596/2020 (APPEARANCE OF ACCUSED)		Shakti Nagar PS <b>Vs</b> Suguresh s/oMariyanna	APP
3	C.C. 597/2020 (APPEARANCE OF ACCUSED)		shaktinagar PS <b>Vs</b> Baba Fakruddin alias Faku Khureshi s/o Isak Khureshi	APP
4	C.C. 2471/2020 (APPEARANCE OF ACCUSED)		Market yard P.S <b>Vs</b> Ramu s/o Jambayya	Sr. APP
5	C.C. 2474/2020 (APPEARANCE OF ACCUSED)		Market Yard P.S <b>Vs</b> Ramu s/o Jambayya	Sr. APP
6	C.C. 2475/2020 (APPEARANCE OF ACCUSED)		Market Yard P.S <b>Vs</b> Ramu s/o Jambayya	Sr. APP
7	C.C. 2476/2020 (APPEARANCE OF ACCUSED)		Market Yard P.S <b>Vs</b> Ramu s/o Jambayya	Sr. APP
8	C.C. 2477/2020 (APPEARANCE OF ACCUSED)		Market Yard P.S <b>Vs</b> Ramu s/o Jambayya	Sr. APP
9	CrI.Misc. 4/2018 (EVIDENCE)		Ms. Mahindra Rural Housing Finance Ltd., <b>Vs</b> Mr. Muniyappa Nayaka S/o Bheemayya	VEERESH SAJJAN
10	C.C. 44/2020 (ARGUMENTS)		State by Marketyard PS Rcr <b>Vs</b> Thimalamma W/o Erann@Bonda Eranna	

**PRL SENIOR CIVIL JUDGE AND CJM**  
**Sudesh Rajaram Paradeshi**  
**Addl SENIOR CIVIL JUDGE AND JMFC-I**  
**Cause List Date: 17-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
1	O.S. 161/2007 (EVIDENCE)		Kum Bagyalaxmi <b>Vs</b> Surya prakash	DS
2	O.S. 31/2018 (Steps) IA/1/2018		Dodda Thimmappa S/o Nagappa <b>Vs</b> Yellamma W/o Late.N.Thimmappa	C.KESAVA RAO
3	R.A. 24/2019 (Steps)		Veerupangouda alias Virupakshigouda S/o Basangouda <b>Vs</b> Shankaregouda S/o Basangouda	Shashidharagouda Kellur
4	FDP 2/2020 (Steps)		Shivamma W/o Basavaraj <b>Vs</b> Shivaputrappa S/o Late Mahanthappa, Sahu	Phanishree N.V.Patil
5	R.A. 4/2020 (Steps) IA/1/2020 IA/2/2020		Shankar Singh S/o Narsingh Bhanu Singh <b>Vs</b> Smt.S.Amruthavani W/o Ramakrishna Shetty	Sri.C.Keshava Rao
6	S.C. 10/2020 (Steps)		Karnataka Gramin Bank Br Yergera road Raichur <b>Vs</b> Sri.Chinna srinivasalu s/o Huligeppa	MURALI PYATI
7	EX 70/2020 (Steps)		Durgamma w/o Devindragouda <b>Vs</b> The Manager, Legal Claims	VAIJANATH.N.
8	O.S. 97/2008 (Objections)		Smt.Gangamma <b>Vs</b> Pampanna	SRI.M.MARIBASANAGOUDA
9	O.S. 208/2014 (Objections)		Nizanuddin so Late wali Moinuddin <b>Vs</b> Jamuluddin Saheb so Wali Moinuddin	H.Jagadeesh Adv

**PRL SENIOR CIVIL JUDGE AND CJM**  
**Sudesh Rajaram Paradeshi**  
**Addl SENIOR CIVIL JUDGE AND JMFC-I**  
**Cause List Date: 17-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b>LOK ADALATH</b>				
1	C.C. 2653/2020 (A.D.R.)		Yergera PS <b>Vs</b> Hanumantu s/o Hanumayya	a
2	C.C. 2654/2020 (A.D.R.)		yergera PS <b>Vs</b> Vishwanath shetty s/o Venkanna shetty	a
3	C.C. 2655/2020 (A.D.R.)		yergera PS <b>Vs</b> Sanna Bhimanna s/o Bajarappa	a
4	C.C. 2656/2020 (A.D.R.)		yergera PS <b>Vs</b> Kareppa s/o Narashinhalu	a
5	C.C. 2657/2020 (A.D.R.)		yergera PS <b>Vs</b> RAnaganath s/o Bassanna	a
6	C.C. 2658/2020 (A.D.R.)		yergera PS <b>Vs</b> Muniswamy s/o Govindappa	a
7	C.C. 2659/2020 (A.D.R.)		yergera PS <b>Vs</b> Radha w/o Ramesh	a
8	C.C. 2660/2020 (A.D.R.)		yergera PS <b>Vs</b> Mallesh s/o Thimmappa	a
9	C.C. 2661/2020 (A.D.R.)		yergera PS <b>Vs</b> Veeresh s/o srinivas	a
10	C.C. 2662/2020 (A.D.R.)		yergera PS <b>Vs</b> Srinivas s/o Shivayya	a
11	C.C. 2663/2020 (A.D.R.)		yergera PS <b>Vs</b> Ashok s/o Srinivas	a
12	C.C. 2664/2020 (A.D.R.)		yergera PS <b>Vs</b> Dastagiri s/o Hanumayya	a
13	C.C. 168/2017 (EVIDENCE)		Yeragera P.S. <b>Vs</b> Basha	
14	C.C. 47/2018 (ARGUMENTS)		State by Yerger P.S <b>Vs</b> Nagaraj S/o Sanna Narasappa	

**PRL SENIOR CIVIL JUDGE AND CJM**  
**Sudesh Rajaram Paradeshi**  
**Addl SENIOR CIVIL JUDGE AND JMFC-I**  
**Cause List Date: 17-12-2020**

---

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
15	C.C. 2286/2020 (Objections)		Yergera PS <b>Vs</b> Narasimha s/o Ramalingappa @ Ashappa	app

---

**PRL SENIOR CIVIL JUDGE AND CJM**  
**Smt.Hema Pastapur**  
**II ADDL SENIOR CIVIL JUDGE AND JMFC**  
**Cause List Date: 17-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b>03:00-04:00 PM</b>				
1	O.S. 142/2019 (SUMMONS)		Smt. Huligemma W/o Sugappa Kadechur <b>Vs</b> Smt. Yellamma W/o late. Dodda Sugappa	G.AMAREGOUDA
2	O.S. 131/2020 (SUMMONS) IA/1/2020		Smt.Sharadamma w/o Late M.S.Tayappa <b>Vs</b> Srinivas S/o M.S.Gouda	S.K.PUROHIT
<b>CONCILIATION</b>				
3	O.S. 83/2016 (A.D.R.)		Bassappa So Sugappa <b>Vs</b> Eshappa So Siddalingappa	S.K.PUROHIT
4	O.S. 54/2020 (ARGUMENTS) IA/1/2020 IA/2/2020		A.Basavanagowda s/o Late Naganagowda <b>Vs</b> M/s Anurag Constructions Its Proprietor AVRS Chowdary	B.B.Chandrashekar
5	O.S. 147/2015 (ORDERS)		Sri. Sharanabasappa kamareddy So Late K. Basanna <b>Vs</b> Smt. Shasikala Wo Late Rajashekarappa	SHASHIDHARGOUDA.KELLUR
6	O.S. 3/2020 (ORDERS) IA/1/2020		Malamma W/o Mudukappa <b>Vs</b> K.Chandrashekar Nayak S/o Krishtappa Nayak	NOOR MOHAMMED
7	FDP 12/2020 (ORDERS)		Buddivanthappa s/o Ramanna <b>Vs</b> Sri.Venkatesh s/o Mareppa	MURALI PYATI
8	O.S. 111/2018 (Steps) IA/3/2018 IA/1/2018 IA/2/2018		Yerrappa S/o Sanna Narasappa <b>Vs</b> G.Ramarao S/o Late.Gunderao	C.A.RUBB
9	EX 56/2020 (Steps)		Ramappa S/o Sannayya <b>Vs</b> The District Health and Family Welfare officer Raichur.	SHANTANGOUDA
10	M.V.C. 312/2020 (Steps)		Hussain Basha S/o Mahiboobasab Badiger <b>Vs</b> Kuppanna S/o Mariyappa	SARVOTHAMA REDDY
11	O.S. 261/2012 (W.S)		Bheemanna So Hanumantha <b>Vs</b> Mallappa So Hanumantha	H. JAGADISH
12	O.S. 18/2018 (W.S)		C.Munichandra S/o C.C.Venkatesh <b>Vs</b> Sugappa S/o Narasappa	B.V.PATIL

**PRL SENIOR CIVIL JUDGE AND CJM**  
**Smt.Hema Pastapur**  
**II ADDL SENIOR CIVIL JUDGE AND JMFC**  
**Cause List Date: 17-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
13	O.S. 189/2019 (W.S) IA/1/2019		Smt.Laxmi D/o Late.Ashanna W/o Yellappa <b>Vs</b> Govind S/o Late Ashanna	G.N.RAGHUNATH REDDY
14	O.S. 6/2020 (W.S) IA/1/2020 IA/2/2020		Ananya D/o Sharana Gouda <b>Vs</b> Sharana Gouda S/o Ramanna Gouda	K.Shivaraj Patil
15	M.V.C. 275/2020 (W.S)		Rayanagouda S/o. Shanaranagouda <b>Vs</b> Allabaxkha @ Allabaox Kasab S/o. Rajesab @ Rajeshab Kasabm	SARVOTHAMA REDDY
16	M.V.C. 276/2020 (W.S)		Amamma @ Ambramma W/o. Rayanagouda <b>Vs</b> Allabaxkha @ Allabaox Kasab S/o. Rajesab @ Rajesab Kasab	SARVOTHAMA REDDY
17	O.S. 110/2020 (W.S)		Smt.T.Sreedevamma w/o Late T.Ramachandra Reddy <b>Vs</b> P.Krishna Murthi s/o K.N.Manohar	Shashidharagouda Kellur
18	O.S. 125/2020 (W.S) IA/1/2020		Shashikant Rao S/o J.Eshawar Rao <b>Vs</b> Deputy Commissioner, Raichur.	C.S.RASTAPUR
19	O.S. 159/2017 (CARRY OUT AMENDMENT)		Smt.Laxmi W/o Thimmappa <b>Vs</b> Smt. Gangamma W/o Late. Hanumanthappa	MOHD.OSMAN ALI
<b>11:00-01:00 PM</b>				
20	O.S. 154/2018 (NOTICE)		Dodda Kariyappa S/o Mobbu Hanumayya Dead by LR s <b>Vs</b> Samuelappa S/o Tukadayya	Shashidharagouda Kellur
21	M.V.C. 282/2020 (NOTICE)		Anjinayya S/o Narasappa <b>Vs</b> G.Rambabu S/o Venkataratnam	Laxmappa Bhandhari
22	EX 3/2013 (HEARING)		Tripuramma Wo Late Sidram Reddy <b>Vs</b> Soma Reddy So Late Bheema Reddy and others.	
23	O.S. 25/2013 (HEARING)		M.P. Raghavendra Prasad So M.N. Pampapathy <b>Vs</b> M.N. Pompapathi so M.I Nagappa	MOHAMMED OSMAN ALI

**PRL SENIOR CIVIL JUDGE AND CJM**  
**Smt.Hema Pastapur**  
**II ADDL SENIOR CIVIL JUDGE AND JMFC**  
**Cause List Date: 17-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
24	O.S. 16/2018 (HEARING)		Shivaraj S/o Shankarappa <b>Vs</b> Smt.Vanamala Bai W/o Late.Rama Rao alias Jegarkal Ramachandra Rao	AVANEESH R.TARANATH
25	ECA 20/2019 (HEARING)		Smt. Gangamma W/o Venkatesh alias Venkatesh Guleballur <b>Vs</b> B. Suresh S/o Venkatesh	K.KRISHNA RAO
26	O.S. 137/2020 (ISSUES) IA/1/2020		Adeppa s/o Late Nagappa <b>Vs</b> Rangappa s/o Late Nagappa	M MALLANGOUDA VENKANAGOUDA
27	O.S. 25/2010 (EVIDENCE)		SUMITRA BAI <b>Vs</b> PADMAVATHI	M.MARIBASAN GOWDA
28	O.S. 101/2018 (EVIDENCE)		M. Thimmayya Aliyas Kalappa So M.Narasappa others. <b>Vs</b> M.D. GESCOM Gulburga others.	VISHWANATH PATTANSHETTY
29	O.S. 185/2014 (EVIDENCE)		Sri Shashikanth @ Sharanappa So Adoptive Father Late Sadashivappagouda Police patil <b>Vs</b> Basanagouda So Late Sidramappagouda Police patil	M.MARIBASANGOUDA
30	O.S. 27/2018 (EVIDENCE) IA/1/2018 IA/2/2018		Bheemanna S/o Mahalingappa <b>Vs</b> Sharanagouda S/o Channabasappagouda Doddagoudru	H.JAGADEESHA
31	O.S. 39/2018 (EVIDENCE)		The Executive Engineer <b>Vs</b> Mr. K.M.Khan S/o Hussain Khan	INDUDHAR.M.PATIL
32	O.S. 181/2018 (EVIDENCE)		Smt.Radha alias V.Radha W/o Raghu <b>Vs</b> Smt. Nagamma W/o Late. V.Balareddy	RAJA PANDU RANGH NAIK
33	O.S. 106/2019 (EVIDENCE) IA/1/2019 IA/2/2019		Sharada W/o late. Buddappa D/o Late K.Thimmappa <b>Vs</b> Narasamma K W/o Late. K Thimmappa	ANIL PATIL
34	M.V.C. 300/2019 (EVIDENCE)		Earesh @ Veeresh S/o Amarappa <b>Vs</b> Sanjay Kumar S/o Devilal	SHARANAPPA SAJJAN
35	O.S. 155/2019 (EVIDENCE)		Venkatarama S/o Sidramappa <b>Vs</b> Basanagouda S/o Sidramappa	BASANGOUDA KOPPAR
36	O.S. 185/2015 (ARGUMENTS)		Smt. Jayamma <b>Vs</b> Govindamma	

**PRL SENIOR CIVIL JUDGE AND CJM**  
**Smt.Hema Pastapur**  
**II ADDL SENIOR CIVIL JUDGE AND JMFC**  
**Cause List Date: 17-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
37	O.S. 81/2018 (Objections) IA/1/2018		Dodda Thimmayya S/o Late.Bolabandi <b>Vs</b> K.Parashappa Nayak S/o Lachuma alias K.Laxmayya	C.K.BASAVARAJ NAYAK
38	O.S. 93/2018 (ISSUES) IA/1/2018		Bheemayya S/o Late. Hanuma Gadawal <b>Vs</b> Narasappa S/o Late.Hanumantha Kadagamadoddi	Shashidharagouda Kellur
39	O.S. 98/2020 (ISSUES) IA/1/2020		Basavaraj Patil s/o Late Channappa <b>Vs</b> Smt.Mahadevamma w/o Late Channappa	M MALLANGOUDA VENKANAGOUDA
<b>Cases listed below are adjourned due to Covid 19</b>				
40	O.S. 163/2019 (SUMMONS)	<b>21-12-2020</b>	Venkatesh.G S/o Basappa <b>Vs</b> Krishna S/o Kashinath Rama	AVANEESH R.TARANATH
41	O.S. 63/2020 (SUMMONS) IA/1/2020	<b>21-12-2020</b>	Shahid Pasha s/o Mohammed Rafiuddin <b>Vs</b> Mohammed Rafiuddin s/o Mohammed Haneef	H.JAGADEESHA
42	O.S. 100/2016 (EVIDENCE)	<b>21-12-2020</b>	Smt. Sulochana <b>Vs</b> Mahadevamma Aliyas Sharadamma	S.K.JOSHI
43	O.S. 37/2018 (EVIDENCE)	<b>21-12-2020</b>	G.Arun W/o G.Srinivas <b>Vs</b> Dhananjaya alias Jayanna s/o Earappa	H.JAGADEESHA
44	O.S. 45/2018 (EVIDENCE)	<b>21-12-2020</b>	Dodda Rangappa S/o Late.Sheelaguntappa <b>Vs</b> Rangappa S/o Thimmaiah	C.KESAVA RAO
45	O.S. 47/2018 (EVIDENCE) IA/1/2018 IA/2/2018	<b>21-12-2020</b>	Ravi S/o Jambanna <b>Vs</b> Dodda Tayappa S/o Rayappa	Girija.S
46	O.S. 53/2018 (EVIDENCE) IA/1/2018	<b>21-12-2020</b>	Smt. Shruti W/o Shivaraj <b>Vs</b> Shivaraj S/o Balaram	P.BASAVARAJ
47	O.S. 74/2018 (EVIDENCE)	<b>21-12-2020</b>	P.Ravikumar S/o Ranganath P <b>Vs</b> P.Ranganath S/o P.Veeranna	UDAYAKUMAR MALDI
48	O.S. 117/2018 (EVIDENCE)	<b>21-12-2020</b>	Shivaraj Mutha S/o Late. Nainmal Mutha <b>Vs</b> Smt. Chanda Bee W/o Late. Usman Sab	S.T.H.RAZVI



**PRL SENIOR CIVIL JUDGE AND CJM**  
**Smt.Hema Pastapur**  
**II ADDL SENIOR CIVIL JUDGE AND JMFC**  
**Cause List Date: 17-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
49	O.S. 123/2018 (EVIDENCE)	<b>21-12-2020</b>	Yankanagouda S/o Sanna Giriappa <b>Vs</b> Maheboob Sab S/o Gouse Modin Marched	Hanumanth Reddy
50	O.S. 152/2018 (EVIDENCE) IA/1/2018	<b>21-12-2020</b>	Smt. Timalamma W/o Late. Nagappa <b>Vs</b> Smt. Gokaramma W/o Guntappa	PRASANNA SHARMA
51	O.S. 160/2018 (EVIDENCE) IA/1/2018	<b>21-12-2020</b>	Babu S/o Late. Mareppa <b>Vs</b> Dodda Babu S/o Late. Mareppa	AVANEESH R.TARANATH
52	O.S. 174/2018 (EVIDENCE)	<b>21-12-2020</b>	M.Sandeep Gouda S/o M.Shivakumar Gouda <b>Vs</b> Bheemayya S/o Dodda Hanumayya Gangayyanavar	M MALLANGOUDA VENKANANGOUDA
53	O.S. 7/2019 (EVIDENCE) IA/1/2019	<b>21-12-2020</b>	Sanna Narasimhalu S/o Late. Balla Narasayya alias Narasayya <b>Vs</b> Dodda Tikkanna S/o Late. Balla Narasayya alias Narasayya	INDUDHAR.M.PATIL
54	O.S. 190/2013 (Steps)	<b>21-12-2020</b>	Smt. G. Narasamma Wo Late G. Narasimhalu <b>Vs</b> G. Narayanappa SoLate G. Eshwarappa	C.PANDU
55	EX 54/2015 (Steps)	<b>21-12-2020</b>	Ms Kapil Chits Krn.Pvt.Ltd <b>Vs</b> Anwar Pasha So Mohammed Ali	AVANEESH R.TARANATH
56	EX 120/2015 (Steps)	<b>21-12-2020</b>	Sabjali Sab <b>Vs</b> The Karnataka Power Transmission corporation Ltd.	K.MAYANNA
57	O.S. 90/2016 (Steps)	<b>21-12-2020</b>	Nagesh Nayak So Chidanand <b>Vs</b> Siddalingamma Wo Late Mallappa	B.NAGAPPA
58	EX 68/2017 (Steps)	<b>21-12-2020</b>	Ashok S/o Kumarappa <b>Vs</b> HDFC ERGO GIC Ltd.,	K.KRISHNA RAO
59	O.S. 150/2017 (Steps)	<b>21-12-2020</b>	Smt. Susheelamma W/o Late.Gurupadappa Agasimani <b>Vs</b> Smt. Laxmamma W/o Late. Sharanappa Agasimani	M.MARIBASANGOUDA
60	O.S. 158/2017 (Steps)	<b>21-12-2020</b>	Amaramma D/o Late. Eramma <b>Vs</b> Amaresh S/o Late.Chidanandappa dead by Lrs., Bassamma W/o Late. Amaresh	S.BASSAPPA

**PRL SENIOR CIVIL JUDGE AND CJM**  
**Smt.Hema Pastapur**  
**II ADDL SENIOR CIVIL JUDGE AND JMFC**  
**Cause List Date: 17-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
61	EX 110/2017 (Steps)	<b>21-12-2020</b>	Urukundappa S/o Thayappa <b>Vs</b> The Divisional Manager	PRASANNA SHARMA
62	O.S. 41/2018 (Steps)	<b>21-12-2020</b>	Nagareddy S/o Shivadappa <b>Vs</b> Gurayya S/o Late.Sharanayya	PRASANNA SHARMA
63	O.S. 83/2018 (Steps)	<b>21-12-2020</b>	Kumari Arathi Gaddale D/o Ramesh Gaddale <b>Vs</b> G.Rajeshwar Rao s/o G.Venkoba Rao	G.AMAREGOUDA
64	O.S. 160/2019 (Steps)	<b>22-12-2020</b>	Rafik S/o Late Sanna Badesab <b>Vs</b> Bademiya S/o Late Sanna Badesab	EARAMMA
65	EX 111/2019 (Steps)	<b>22-12-2020</b>	Parasappa S/o Yarrayya <b>Vs</b> Nagaraj S/o Rangappa	H.DODDAPPA
66	EX 9/2020 (Steps)	<b>22-12-2020</b>	Virupakshi S/o Basanna <b>Vs</b> National Insurance Company, Ltd.Rcr	B.N.NAYAK
67	EX 13/2020 (Steps)	<b>22-12-2020</b>	Rajuddin S/o HussainSab <b>Vs</b> Shaik Hasan S/o Mehboob Ali	S.T.H.RAZVI
68	EX 32/2020 (Steps)	<b>22-12-2020</b>	Siddappa S/o Lachamappa <b>Vs</b> The Land Acquisition Officer/Assistant Commissioner, Raichur	M.Narayana
69	EX 33/2020 (Steps)	<b>22-12-2020</b>	Sampathkumar S/o Siddappa <b>Vs</b> The Land Acquisition Officer/Assistant Commissioner, Raichur	M.Narayana
70	EX 34/2020 (Steps)	<b>22-12-2020</b>	Kumar S/o Dodda Hanumantha <b>Vs</b> The Land Acquisition Officer/Assistant Commissioner, Raichur	M.Narayana
71	EX 35/2020 (Steps)	<b>22-12-2020</b>	Kasetty Earappa S/o Siddappa <b>Vs</b> TheLand Acquisition Officer/Assistant Commissioner, Raichur	M.Narayana
72	EX 36/2020 (Steps)	<b>22-12-2020</b>	Mallappa S/o Ashappa Dead by L.R., Smt.Shivamma W/o Late Mullappa <b>Vs</b> TheLand Acquisition Officer/Assistant Commissioner, Raichur	M.Narayana

**PRL SENIOR CIVIL JUDGE AND CJM**  
**Smt.Hema Pastapur**  
**II ADDL SENIOR CIVIL JUDGE AND JMFC**  
**Cause List Date: 17-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
73	EX 37/2020 (Steps)	<b>22-12-2020</b>	Sanna Hanumantha S/o Jambanna <b>Vs</b> TheLand Acquisition Officer/Assistant Commissioner, Raichur	M.Narayana
74	EX 38/2020 (Steps)	<b>22-12-2020</b>	Anjanappa S/o Nagappa <b>Vs</b> TheLand Acquisition Officer/Assistant Commissioner, Raichur	M.Narayana
75	EX 39/2020 (Steps)	<b>22-12-2020</b>	Hanumantha S/o Nagappa <b>Vs</b> TheLand Acquisition Officer/Assistant Commissioner, Raichur	M.Narayana
76	EX 40/2020 (Steps)	<b>22-12-2020</b>	Sanna Hanumantha S/o Nagappa <b>Vs</b> TheLand Acquisition Officer/Assistant Commissioner, Raichur	M.Narayana
77	EX 41/2020 (Steps)	<b>22-12-2020</b>	Venkatappa S/o Lingappa <b>Vs</b> TheLand Acquisition Officer/Assistant Commissioner, Raichur	M.Narayana
78	EX 42/2020 (Steps)	<b>22-12-2020</b>	Ramappa S/o Nagappa <b>Vs</b> TheLand Acquisition Officer/Assistant Commissioner, Raichur	M.Narayana
79	EX 43/2020 (Steps)	<b>22-12-2020</b>	Anusuyamma W/o Basanna <b>Vs</b> TheLand Acquisition Officer/Assistant Commissioner, Raichur	M.Narayana
80	EX 48/2020 (Steps)	<b>22-12-2020</b>	Narasimhalu S/o Dodda Narasappa <b>Vs</b> The Spl.Land Acquisition Officer, (Assistant Commissioner), Raichur	G. VENKATESH
81	FDP 14/2020 (Steps) IA/1/2020	<b>22-12-2020</b>	Kamala Jain d/o Naurathanmal <b>Vs</b> Naurathanmal s/o Bastimal Dead by his LRs	P.S. Veerayya
82	FDP 15/2020 (Steps)	<b>22-12-2020</b>	G.Krughika Reddy D/o G.Ranga Reddy <b>Vs</b> G.Ranga Reddy s/o G.Laxmanna	C.PANDU

**PRL SENIOR CIVIL JUDGE AND CJM**  
**Smt.Hema Pastapur**  
**II ADDL SENIOR CIVIL JUDGE AND JMFC**  
**Cause List Date: 17-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
83	EX 78/2020 (Steps)	<b>22-12-2020</b>	Mohammed Aleemuddin s/o Mohammed Jamaluddin <b>Vs</b> State of Karnataka, represented by the Deputy commissioner	C.KESAVA RAO
84	EX 91/2020 (Steps)	<b>22-12-2020</b>	Rajappa s/o Dodda Tayappa <b>Vs</b> The Divisional Manager, United Insurance Co.Ltd, RAichur.	A.RAMAPPA
85	EX 93/2020 (Steps)	<b>22-12-2020</b>	K.Nagappa s/o K.Veerabhadrappa <b>Vs</b> The Divisional Manager Oriental Insurance Co. Ltd Raichur	D.Ramakrishna
86	EX 95/2020 (Steps)	<b>22-12-2020</b>	H.Honnur swamy s/o H.Gundappa <b>Vs</b> The Divisional Manager Oriental Insurance Co.Ltd, Raichur.	D.Ramakrishna
87	EX 96/2020 (Steps)	<b>22-12-2020</b>	Veerapakshi @ Pakashi s/o Late Pakeerappa <b>Vs</b> The Divisional Manager Oriental Insurance Co.Ltd, Raichur.	D.Ramakrishna
88	EX 97/2020 (Steps)	<b>22-12-2020</b>	K.Mahantesh s/o Siddesh <b>Vs</b> The Divisional Manager Oriental Insurance Co.Ltd, Raichur.	D.RAMAKRISHNA
89	EX 86/2019 (AWAIT FURTHER ORDERS)	<b>22-12-2020</b>	Punya S/o Dharmanna Lamani <b>Vs</b> Basheer Ahmed S/o Md. Abdulsab	VEERESH SAJJAN
90	EX 82/2018 (Await Commissioner Warrant/Report)	<b>22-12-2020</b>	Santosh Kumar S/o Neelakantayya <b>Vs</b> Smt. R.Sangeetha W/o R.Suresh Babu	MALLINATH S HIREMATH
91	M.V.C. 291/2019 (Steps)	<b>24-12-2020</b>	Mahadevi W/o Bheemanna <b>Vs</b> Vithal K.Patil S/o Kishan Rao Patil	K.KRISHNA RAO
92	M.V.C. 292/2019 (Steps)	<b>24-12-2020</b>	Gopal S/o Ramanna <b>Vs</b> Vithal. K. PatilS/o Kishan Rao Patil	K.KRISHNA RAO

**PRL SENIOR CIVIL JUDGE AND CJM**  
**Eshwara**  
**III Addl. Senior Civil Judge and JMFC**  
**Cause List Date: 17-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b>03:00-04:00 PM</b>				
1	Misc 59/2011 (NOTICE)		VENKANNA YADAV <b>Vs</b> SHAIK MAHABOOB	Y.KATTI
2	EX 133/2015 (NOTICE)		Chinna Buddappa <b>Vs</b> The Spl. Land Acqun officer	SHRIKANTH
3	O.S. 150/2016 (NOTICE)		Thirumala Reddy <b>Vs</b> Smt. Shakunthamma	SHASHIDHARGOUDA.KELLUR
4	EX 59/2017 (APPEARANCE OF PARTY)		M/s Margadarsi Chits (K) Pvt.Ltd. <b>Vs</b> Mr.Sunil Kumar S/o Y.Chandrashekhar Reddy	YADAVENDRA KATTI
5	O.S. 44/2019 (HEARING) IA/1/2019		Smt. Eramma D/o Ramoji W/o Parasuram <b>Vs</b> Mahadevamma W/o Mallaiah	Mallika Mitra
6	O.S. 65/2019 (HEARING)		Shankar S/o Hiralal <b>Vs</b> Mukappa S/o Basanna	MISS LALITHA
7	R.A. 13/2020 (ARGUMENTS) IA/1/2020		Smt.Tayamma w/o Late Govinda <b>Vs</b> Sayanna s/o Tippanna @ Yerra Tippayya	G.AMAREGOUDA
8	ECA 35/2017 (ORDERS)		Devamma W/o Gudadayya alias Gudadappa <b>Vs</b> Shankarappa S/o Durgappa Myadar	SRINIVAS PATIL
9	R.A. 15/2019 (ORDERS)		Ramanna S/o Huchanna <b>Vs</b> Smt. Fazulunnisa Begaum W/o Late Ahmed Hussain	BRAHMA GANESH
10	O.S. 112/2018 (EVIDENCE)		Laxmidevi W/o Late.Laxmireddy <b>Vs</b> Ravindra S/o Late. Shankrappa	S.K.JOSHI
11	O.S. 8/2019 (EVIDENCE) IA/1/2019		Raju.M. s/o Basavaraj.M alias Sanna Basavaraj.M <b>Vs</b> Manjarly Lakshmiddevi W/o Late. Manjarly Markandayya	Tayanna
12	EX 81/2018 (ORDERS)		Narendra Kumar S/o R.Narayan <b>Vs</b> The National Insurance Co.Ltd.,	BRAHMA GANESH
13	O.S. 39/2020 (Steps)		Kumari Savita D/o Siddappa <b>Vs</b> Thamala Basappa S/o Siddappa	Virupaksha Gouda
14	M.A. 12/2020 (Steps) IA/1/2020		Timmappa S/o Tippayya <b>Vs</b> Bajarappa S/o Hanumaiah	PRASANNA SHARMA

**PRL SENIOR CIVIL JUDGE AND CJM**  
**Eshwara**  
**III Addl. Senior Civil Judge and JMFC**  
**Cause List Date: 17-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
15	O.S. 93/2016 (Objections)		Smt.M.Nagalatha <b>Vs</b> M.Padmavathi	AVINASH R.TARANATH
16	O.S. 3/2018 (Objections)		Sri.Umesh Koli S/o Venkappa <b>Vs</b> Vabanna alias Obanna Yenkappa Oblapur S/o Yankappa Oblapur	SYED SHAH ISMAIL QUADRI
17	EX 7/2020 (Objections)		Sharanappa S/o Anadanappa <b>Vs</b> The Divisional Manager, United India Insurance Company Ltd.,Rcr	M.Mohammed
18	EX 8/2020 (Objections)		Yallappa S/o Dasappa <b>Vs</b> The Divisional Manager, United India Insurance Company Ltd.,Rcr	M.Mohammed
<b><u>11:00-01:00 PM</u></b>				
19	O.S. 172/2019 (SUMMONS)		Raj Mohammed S/o. Hussain Sab <b>Vs</b> Smt. Hussain Bee W/o. Mahaboob Dawal Sabc D/o. Late Angadi Bawa Sab	S.T.H.RAZVI
20	O.S. 21/2020 (SUMMONS)		Sri.Basareddy S/o Late.Shivareddy <b>Vs</b> Rangareddy S/o Narasareddy	SHARDA P
21	O.S. 57/2020 (SUMMONS) IA/1/2020		Sri.Kadagol Ramachandrappa s/o Hanumanthappa <b>Vs</b> Sri.Kadagol Basanna S/o Dodda Mareppa Dead by Lts.	Shashidharagouda Kellur
22	O.S. 81/2019 (NOTICE)		Jayamma D/o Late Shivareddy W/o Jagadish Reddy <b>Vs</b> Koteshwar Reddy S/o Late Shiva Reddy	MALLINATH S HIREMATH
23	ECA 23/2019 (NOTICE)		Laxmi W/o Late.Narasimhalu <b>Vs</b> Siddalingamma W/o Pampa Reddy	ARAVIND PATIL
24	ECA 14/2020 (NOTICE) IA/1/2020		Haneefa Banu w/o Late Nisar Khan <b>Vs</b> Shankeer s/o Ibrahim Sab	Shashidharagouda Kellur
25	O.S. 179/2015 (HEARING)		Reddappa <b>Vs</b> Golla Hanumakka	K.M.Jai Neelakant Rao
26	O.S. 77/2019 (HEARING) IA/1/2019		Eshappa S/o Late Siddanna <b>Vs</b> Sri. Bheemanna S/o Late Siddanna	N.WAHEED PATEL

**PRL SENIOR CIVIL JUDGE AND CJM**  
**Eshwara**  
**III Addl. Senior Civil Judge and JMFC**  
**Cause List Date: 17-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
27	R.A. 26/2016 (ARGUMENTS)		Mohd.Shah Aliyas Maqbool Pash So Late Md. Ismail Sab <b>Vs</b> Ayub Pasha @ Ayub Khan So Late Mohd. Ismail Sab	M.K.DAFTARI.
28	M.V.C. 452/2016 (ARGUMENTS)		Kumar S/o Narayanappa <b>Vs</b> Devendra S/o Naganatha	Srinivas Badi
29	O.S. 61/2010 (EVIDENCE)		SMT.NAGATNAMMA <b>Vs</b> SEETHARAMAREDDY	M.MARIBASAN GOWDA
30	M.V.C. 78/2016 (EVIDENCE)		Hanumanthu So Ramayya <b>Vs</b> Do Hanumantha So Bajariyappa	HULIGAPPA MANIK
31	ECA 6/2016 (EVIDENCE)		Yankamma <b>Vs</b> Mallappa	Shanthanagouda
32	O.S. 98/2017 (EVIDENCE) IA/1/2017		Shaik Rasool Bee W/o Moinuddin <b>Vs</b> Sabjali S/o Raj Mohammed	LALITHA
33	O.S. 113/2017 (EVIDENCE)		The Cheif Executive Officer Zilla Panchayat <b>Vs</b> H.Balaji S/o Hanuman Singh	SYED JAVEE UL HAQ
34	O.S. 36/2018 (EVIDENCE) IA/1/2018		Mareppa S/o Narasappa <b>Vs</b> Mareppa Wakati S/o Wakati Narasappa	AVANEESH R.TARANATH
35	EX 114/2020 (NOTICE)		Devendra s/o Ramayya <b>Vs</b> The Branch Manager National Insurance Co.Ltd, RAichur	A.RAMAPPA
36	EX 115/2020 (NOTICE)		Nagaraj s/o Somappa <b>Vs</b> The Branch Manager, National Insurance Co.Ltd, Raichur.	A.RAMAPPA
<b>Cases listed below are adjourned due to Covid 19</b>				
37	EX 357/2006 (Steps)	<b>24-12-2020</b>	MS UNIVARSAL METALS <b>Vs</b> MS BAGAYANAYAN	
38	R.A. 85/2016 (Steps)	<b>24-12-2020</b>	Ibrahim <b>Vs</b> Sadiq	EARAMMA
39	EX 103/2017 (Steps)	<b>24-12-2020</b>	Smt.Ningamma W/o Late.Eranagouda <b>Vs</b> The National Insurance Officer Co.Ltd.,	K.KRISHNA RAO
40	EX 76/2018 (Steps)	<b>24-12-2020</b>	Smt. Shivamma W/o Late. Bhavani Shankar <b>Vs</b> The Commissioner City Munciple Corporation	ARAVIND PATIL

**PRL SENIOR CIVIL JUDGE AND CJM**  
**Eshwara**  
**III Addl. Senior Civil Judge and JMFC**  
**Cause List Date: 17-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
41	R.A. 23/2019 (Steps) IA/1/2019	<b>24-12-2020</b>	Smt. Mallamma W/o Wadigera Lingappa <b>Vs</b> Sharanappa S/o Huligeppa	B.V.PATIL
42	O.S. 161/2019 (Steps)	<b>24-12-2020</b>	Mohammed Akeef Saleem Farooqi s/o F.Lateef Ahmed <b>Vs</b> The Authorized officer	VENUGOPAL
43	EX 108/2019 (Steps)	<b>24-12-2020</b>	M/s Square colour lab(P) limited Raichur <b>Vs</b> M/s Kanva fashions limited Raichur	Daftari and Daftari
44	O.S. 4/2020 (Steps) IA/1/2020	<b>24-12-2020</b>	Smt.G.Vibhavari W/o Ashok Kumar Kulkarni <b>Vs</b> Buddappa S/o Krishtappa	C.RAGHAVENDRA.
45	EX 27/2020 (Steps)	<b>24-12-2020</b>	Sidramappa dead by his L.Rs <b>Vs</b> Sri.Malleshi S/o Ballappa	PRABHAKAR
46	O.S. 92/2016 (W.S)	<b>24-12-2020</b>	Dodda Bhimanna <b>Vs</b> Nagayya	H.NARASAPPA
47	ECA 27/2019 (W.S)	<b>24-12-2020</b>	Smt. Nagamma W/o Hanumantha <b>Vs</b> Sadashiv Surendra Irlapalle	M. MANJUNATH
48	O.S. 126/2020 (W.S)	<b>24-12-2020</b>	Smt.Muniyamma w/o Late Earappa <b>Vs</b> Bajarappa s/o Ashanna Aji	AYYANGOUDA PATIL
49	FDP 1/2019 (AWAIT FURTHER ORDERS)	<b>24-12-2020</b>	Smt. Sharada (W/o K.C Babu) D/o Late. K.Shivaramulu alias Shivaram Achari <b>Vs</b> K.Chandrashekhar S/o Late. K.Shivaramulu alias Shivaram Achari	V.SRIPAD



**PRL SENIOR CIVIL JUDGE AND CJM**  
**Eshwara**  
**III Addl. Senior Civil Judge and JMFC**  
**Cause List Date: 17-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b><u>03:00-04:00 PM</u></b>				
1	C.C. 1121/2018 (EVIDENCE)		State by Traffice P.S. Raichur. <b>Vs</b> Suresh S/o Budeppa	
2	C.C. 646/2019 (EVIDENCE)		State by Raichur Traffic P. S <b>Vs</b> Mohammed Nisar Ali S/o Mohammed Atha Ali	Sr APP
<b><u>11:00-01:00 PM</u></b>				
3	C.C. 1363/2018 (EVIDENCE)		Rural P.S <b>Vs</b> Siddappa So Dubba Earappa	
4	C.C. 1399/2018 (EVIDENCE)		State by Raichur Rural P.S <b>Vs</b> Dabbi Tayappa	
5	C.C. 1056/2018 (EVIDENCE)		State by Raichur Traffic P.S <b>Vs</b> Abdul Kamar S/o Abdul Nabi	Raichur Traffic PS
6	C.C. 1676/2018 (EVIDENCE)		State by Raichur Rural P.S <b>Vs</b> Raju Tangavelu	
<b>Cases listed below are adjourned due to Covid 19</b>				
7	C.C. 1458/2018 (SUMMONS)	<b>18-01-2021</b>	state By Rural P.S. Raichur. <b>Vs</b> Kaja Hussain @ Gundu So Rajasab	
8	C.C. 1801/2018 (SUMMONS)	<b>18-01-2021</b>	Raichur Rural P.S. <b>Vs</b> Giriappa @ Bujja So. Sanna Mareppa	
9	C.C. 2206/2019 (SUMMONS)	<b>18-01-2021</b>	State by Traffic PS Rcr <b>Vs</b> Pramod Kumar S/o Tayappa	APP
10	C.C. 603/2020 (SUMMONS)	<b>18-01-2021</b>	Raichur Rural PS <b>Vs</b> Mahadeva S/o Bheemayya	APP
11	C.C. 1381/2018 (NOTICE)	<b>18-01-2021</b>	State By Rural P.S. Rcr. <b>Vs</b> Yarrodu So Kariyappa	
12	C.C. 457/2020 (NOTICE)	<b>18-01-2021</b>	State by Raichur Rural P.S <b>Vs</b> Yakbal S/o Bale Sab	
13	C.C. 2088/2018 (APPEARANCE OF ACCUSED)	<b>18-01-2021</b>	Rural P.S.Raichur <b>Vs</b> Raja Ramesh	

**PRL SENIOR CIVIL JUDGE AND CJM**  
**Eshwara**  
**III Addl. Senior Civil Judge and JMFC**  
**Cause List Date: 17-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
14	C.C. 2160/2018 (APPEARANCE OF ACCUSED)	<b>18-01-2021</b>	Rural P.S Raichur <b>Vs</b> Bharani	
15	C.C. 1530/2018 (APPEARANCE OF ACCUSED)	<b>18-01-2021</b>	Rural P.S. Raichur. <b>Vs</b> Vishwanathreddy Gouda So Sharanagouda	
16	P.C. 68/2018 (APPEARANCE OF ACCUSED)	<b>18-01-2021</b>	Ms K.S.H. Agro Foods Bangalore Pvt.Ltd. <b>Vs</b> D. Ananthapadmanabhan and Brothers Chennai	C.KESAVA RAO
17	C.C. 1918/2018 (APPEARANCE OF ACCUSED)	<b>18-01-2021</b>	State Rural P.S. Raichur. <b>Vs</b> Ayyappa So Yallappa	
18	C.C. 1223/2018 (APPEARANCE OF ACCUSED)	<b>18-01-2021</b>	State By Rural P.S. Raichur <b>Vs</b> Lachamma Wo Nagappa	
19	C.C. 1632/2018 (APPEARANCE OF ACCUSED)	<b>18-01-2021</b>	State by Rural P.S. Raichur. <b>Vs</b> Renukamma	
20	C.C. 1828/2018 (APPEARANCE OF ACCUSED)	<b>18-01-2021</b>	State by Raichur Rural P.S <b>Vs</b> Ganesh S/o Paparao	
21	C.C. 1264/2018 (APPEARANCE OF ACCUSED)	<b>18-01-2021</b>	State by Raichur Rural P.S <b>Vs</b> Basavaraj s/o Hanumantha	
22	P.C. 51/2018 (APPEARANCE OF ACCUSED)	<b>18-01-2021</b>	Arjunman W/o Sunka Irfan Khan <b>Vs</b> Vanamala B Bai W/o Rama Rao	AVANEESH R.TARANATH
23	C.C. 1637/2018 (APPEARANCE OF ACCUSED)	<b>18-01-2021</b>	State By Rural P.S. Raichur. <b>Vs</b> Fareed So Khasimsab	
24	C.C. 2279/2018 (APPEARANCE OF ACCUSED)	<b>18-01-2021</b>	State by Raichur Rural P.S <b>Vs</b> Gurjapur Bheemanna S/o Hanumantha	Sr APP
25	C.C. 2376/2018 (APPEARANCE OF ACCUSED)	<b>18-01-2021</b>	State by Raichur Rural P.S <b>Vs</b> Girijamma S/o Neelakantappa	Sr app
26	C.C. 794/2019 (APPEARANCE OF ACCUSED)	<b>18-01-2021</b>	State by Raichur Rural P. S <b>Vs</b> Eramma W/o Gokarappa	Sr APP

**PRL SENIOR CIVIL JUDGE AND CJM**  
**Eshwara**  
**III Addl. Senior Civil Judge and JMFC**  
**Cause List Date: 17-12-2020**

---

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
27	C.C. 1058/2019 (APPEARANCE OF ACCUSED)	<b>18-01-2021</b>	State by Raichur Rural P. S <b>Vs</b> Chandpasha S/o Makdumnayak	Sr APP
28	C.C. 2312/2019 (APPEARANCE OF ACCUSED)	<b>18-01-2021</b>	State by Rural PS Rcr <b>Vs</b> Narendra S/o Veerangouda	APP
29	C.C. 706/2020 (APPEARANCE OF ACCUSED)	<b>18-01-2021</b>	Raichur Rural PS <b>Vs</b> Guruswamy S/o Siddappa	APP
30	C.C. 2215/2020 (APPEARANCE OF ACCUSED)	<b>18-01-2021</b>	Raichur Rural PS <b>Vs</b> Narasayya S/o Yankayya	APP

**PRL CIVIL JUDGE AND JMFC**  
**Sri.Narasimhamurthy M**  
**PRL CIVIL JUDGE AND JMFC - II**  
**Cause List Date: 17-12-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<b>03:00-04:00 PM</b>				
1	P.C. 39/2017 (SUMMONS)		G. Rajeshwar Rao S/o G.Venkob Rao <b>Vs</b> Ssanjiv Tyagi S/o Not Known to the complainant	N.CHANDRASHEKHARAYYA
2	P.C. 77/2020 (SUMMONS)		Harish G.R S/o Ramesh G.R <b>Vs</b> Gopal Krishna Chavani S/o C.S. M Prabhu	AVANEESH R.TARANATH
3	CrI.Misc. 2785/2020 (APPEARANCE OF PARTY)		Zubeda D/o Nadaf Hussain Sab Imamsab(W/o. Nabilal Shaik) <b>Vs</b> Thahasildar Raichur	B.V.PATIL
4	P.C. 170/2020 (HEARING)		Suresh S/o Kaasthurappa <b>Vs</b> Manappa T Chawan	Sharanagouda H
5	C.C. 974/2014 (EVIDENCE)		Spl Excise P.S <b>Vs</b> Laxmi	
6	C.C. 2068/2016 (ACCUSED STATEMENT u/s 313 CrPC)		State by West P.S. Raichur. <b>Vs</b> M.Balakrishnavarma S/o M. Suryanarayana	
7	C.C. 643/2019 (ACCUSED STATEMENT u/s 313 CrPC)		State by Raichur Excise P. S <b>Vs</b> Hanumayya S/o. Thippayya	APP
<b>Cases listed below are adjourned due to Covid 19</b>				
8	P.C. 179/2020 (HEARING)	<b>03-03-2021</b>	Tabrez Ahmed S/o Jamshid Ahmed <b>Vs</b> Monetary Warth LLP(ILP NO.AAM-7952), (Regd Office) represented by Mohammed Shira and others	K.RAMANNA.NAYAK
9	C.C. 4017/2015 (APPEARANCE OF ACCUSED)	<b>03-03-2021</b>	Ms Vijayalaxmi Enterprised General Merchants and Commission Agents. <b>Vs</b> Fist line Chemical and Resins Pvt. Ltd	C.KESAVA RAO AND ANIL KUMAR
10	C.C. 2448/2020 (APPEARANCE OF ACCUSED)	<b>03-03-2021</b>	Sadar Bazar PS Raichur <b>Vs</b> Noor @ Noor pasha S/o Abdul Rahiman	APP
11	C.C. 2449/2020 (APPEARANCE OF ACCUSED)	<b>03-03-2021</b>	Sadar Bazar PS Raichur <b>Vs</b> Mohammed Munawar S/o Mohammed Sofi	APP

**PRL CIVIL JUDGE AND JMFC**  
**Sri.Narasimhamurthy M**  
**PRL CIVIL JUDGE AND JMFC - II**  
**Cause List Date: 17-12-2020**

---

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
12	C.C. 2450/2020 (APPEARANCE OF ACCUSED)	<b>03-03-2021</b>	Sadar Bazar PS Raichur <b>Vs</b> Syed Mohammed S/o Syed Gafoor	APP
13	C.C. 2452/2020 (APPEARANCE OF ACCUSED)	<b>03-03-2021</b>	Sadar Bazar PS Raichur <b>Vs</b> Sudheer Kalyankar S/o Shivananda Kalyankar	APP
14	P.C. 193/2017 (FOR SWORNSTATEMENT)	<b>03-03-2021</b>	Vinod Kumar Shukla alias Vinod Prasad Shukla S/o Late.Goutham Prasad Shukla <b>Vs</b> Sri.NandiKolmath Amara Gundayya S/o Amarayya Swamy	KRISHNA BHAT

**PRL CIVIL JUDGE AND JMFC**  
**Sri.Narasimhamurthy M**  
**PRL CIVIL JUDGE AND JMFC - II**  
**Cause List Date: 17-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b>03:00-04:00 PM</b>				
1	O.S. 171/2016 (HEARING) IA/2/2016 IA/1/2016		Allah Wali S/o Abdul Khadar <b>Vs</b> Mohammed Hanif S/o Abkari Hussain peeran	C.A.RUBB
2	O.S. 372/2016 (HEARING)		Sri. Neelakantappa S/o Yellappa <b>Vs</b> Sri. Ravindra Jaldar S/o T.Narasappa Jaldar	C.S.RASTAPUR
3	EX 30/2019 (HEARING)		Sharanabasappa S/o Mahabaleshwar Patil <b>Vs</b> Chinna Myatri Narayan S/o Mareppa	Shashidharagouda Kellur
4	EX 31/2019 (HEARING)		Smt. K. Sarawathi W/o Basavaraj Kurgod <b>Vs</b> Chinna Mytri Narayan S/o Mareppa	Shashidharagouda Kellur
5	O.S. 197/2015 (EVIDENCE)		Venkatesh Naik <b>Vs</b> Narashimhulu	VENUGOPAL
6	O.S. 310/2015 (EVIDENCE) IA/1/2015		A. P.Narasimha So Late A.P Thammanna <b>Vs</b> Kristaiah Shetty So Urakundayya Shetty	MALLINATH S HIEMATH
7	O.S. 22/2016 (EVIDENCE)		Smt. Shoba Wo Narayan <b>Vs</b> B.Kanthappa Shetty So Naraismhayya Setty	Sharath Kumar
8	EX 18/2016 (EVIDENCE)		Shriram Chits Krn Pvt.Ltd. <b>Vs</b> G. Thimmangowda So Basavarayappagowda	VEERESH SAJJAN
<b>Cases listed below are adjourned due to Covid 19</b>				
9	FDP 1/2014 (SUMMONS)	<b>03-03-2021</b>	G.Sunitha <b>Vs</b> T. Nirmala	G.AMAREGOUDA
10	O.S. 61/2016 (SUMMONS) IA/1/2016	<b>03-03-2021</b>	Smt. Ambu Bai Wo M.C. Umashankar <b>Vs</b> Sri. Hanumanthappa So Yankanna	C.A.RUBB

**PRL CIVIL JUDGE AND JMFC**  
**Sri.Narasimhamurthy M**  
**PRL CIVIL JUDGE AND JMFC - II**  
**Cause List Date: 17-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
11	EX 91/2016 (SUMMONS)	<b>03-03-2021</b>	Haji Malleshi S/o Kapaladoddi <b>Vs</b> The Chief Executive Officer, Zilla Panchayat Raichur	GOURESH BASAVARAJ SWAMY B
12	O.S. 223/2017 (SUMMONS)	<b>03-03-2021</b>	Smt. Vimalamma D/o Late. Shashanpalli Shanker Reddy <b>Vs</b> Smt. Saibamma W/o Late. Shashanpalli Shanker Reddy	SMT.RENUKA R
13	O.S. 130/2018 (SUMMONS)	<b>03-03-2021</b>	Rajmaharshi S/o Ravindra Kumar.B <b>Vs</b> The Head Master	C.K.BASAVARAJ NAYAK
14	O.S. 208/2019 (SUMMONS) IA/1/2019	<b>03-03-2021</b>	Sri. C. Surya Kumar S/o Late. C. Ayyappa <b>Vs</b> Sri. Pruthvi Raj S/o Narasoji Rao	S.K.PUROHIT
15	O.S. 191/2020 (SUMMONS)	<b>03-03-2021</b>	Smt.Rangamma W/o Basanna (D/o Hampayya) <b>Vs</b> Hampayya S/o Pandakur Hanumayya	VINOD SAGAR R.S.
16	O.S. 216/2020 (SUMMONS) IA/1/2020	<b>03-03-2021</b>	Shurthi D/o Mallayya <b>Vs</b> Mallayya S/o Late. Sugappa yati	MOHD.ZAHEER PASHA
17	H.R.C. 1/2013 (NOTICE)	<b>03-03-2021</b>	Amruth Patel So Devashi Patel <b>Vs</b> The Goshala sangh Through Incharge President and others.	RAGHAVENDRA .D.
18	O.S. 185/2015 (NOTICE)	<b>03-03-2021</b>	P.Subheendra rao <b>Vs</b> Abdul Rehaman	G.R.KULKARNI
19	EX 38/2016 (NOTICE)	<b>03-03-2021</b>	B.Nathulal Agarwal S/o Late Bankeylal Agarwal <b>Vs</b> Devakar Mallamma W/o Mahadevappa	M.K.DAFTARI.
20	EX 46/2016 (NOTICE)	<b>03-03-2021</b>	M/s Shriram Chits Krn. Pvt.Ltd. <b>Vs</b> Santosh S/o krishnayya shetty	SREEDHAR
21	EX 101/2016 (NOTICE)	<b>03-03-2021</b>	M/s Kapil Chits (K) Pvt. Ltd. <b>Vs</b> Sri. Siddappa S/o Sanna Shambulingappa	AVANEESH R.TARANATH

**PRL CIVIL JUDGE AND JMFC**  
**Sri.Narasimhamurthy M**  
**PRL CIVIL JUDGE AND JMFC - II**  
**Cause List Date: 17-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
22	EX 14/2017 (NOTICE)	<b>03-03-2021</b>	Mohanlal S/o Late Poonam Chand <b>Vs</b> Eshwarappa S/o Kistappa	M. MANJUNATH
23	EX 49/2017 (NOTICE)	<b>03-03-2021</b>	Mohanlal S/o Late.Poonam Chand <b>Vs</b> Smt. Sujatha W/o Eshwarappa	M. MANJUNATH
24	EX 19/2018 (NOTICE)	<b>03-03-2021</b>	NIKSHAP CHITS PVT.LTD <b>Vs</b> Mr.Ramesh s/o Randeer Singh	S.Nagesh Chinnagudi
25	EX 10/2019 (NOTICE)	<b>03-03-2021</b>	M/s Kapil Chits(K) Pvt. Ltd., <b>Vs</b> Mr. Reddappa S/o Earanna	AVANEESH R.TARANATH
26	Misc 7/2019 (NOTICE)	<b>03-03-2021</b>	Sri. Siddappa S/o Late Bheemanna <b>Vs</b> Smt. Sharanamma W/o Prabhuraya	H.JAGADEESHA
27	EX 15/2019 (APPEARANCE OF PARTY)	<b>03-03-2021</b>	Mohanlal S/o Poonam Chand <b>Vs</b> Smt. Renuka W/o Hanumanthu	Vishnuvardhan
28	FDP 2/2020 (APPEARANCE OF PARTY)	<b>03-03-2021</b>	Canara Bank ,represented by its Principal Officere, duly constituted attorney and Manager <b>Vs</b> Dodda Narsappa S/o Bheemanna	K.RAGHAVENDRA RAO
29	O.S. 15/2018 (FIRST HEARING)	<b>03-03-2021</b>	Syed Mehaboob S/o Late.Mohiuddin <b>Vs</b> Mohammed Javid Hussain S/o Late.Mohammed	S.K.PUROHIT
30	O.S. 96/2018 (FIRST HEARING)	<b>03-03-2021</b>	Shivaraj S/o Mareppa <b>Vs</b> Mareppa S/o Hanumantha	Shanthan Gouda.
31	O.S. 245/2019 (FIRST HEARING)	<b>03-03-2021</b>	Dr. Vishwas.G. Kulkarni S/o Gunderao <b>Vs</b> Sri Pritam Singh S/o Suraj Singh	Shashidharagouda Kellur



**PRL CIVIL JUDGE AND JMFC**  
**Avinash Ghali**  
**ADDL CIVIL JUDGE AND JMFC - III**  
**Cause List Date: 17-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b><u>11:00-01:00 PM</u></b>				
1	C.C. 1194/2016 (EVIDENCE)		Rural PS <b>Vs</b> Gulam Jilani	
2	CrI.Misc. 3237/2020 (HEARING)		Smt. P. Susheela Bai W/o Late. P. Subramanyam Rao <b>Vs</b> P. Earesh Kumar S/o Late. P. Subramanyam Rao	SANTOSHKUMAR VERMA
3	C.C. 3387/2014 (EVIDENCE)		Idapanur Police Station <b>Vs</b> Jems So Rangappa	
4	C.C. 4326/2014 (EVIDENCE)		Rural P.S. Raichur. <b>Vs</b> Amual So Subhash	
5	C.C. 1069/2015 (EVIDENCE)		Yapaldinni P.S. <b>Vs</b> Sanna Narasimalu So Laxmayya	
6	C.C. 1609/2015 (EVIDENCE)		Idapanoor PS <b>Vs</b> Dodda Narasappa So Bheemanna	
7	C.C. 1348/2016 (EVIDENCE)		Taravathi Aliyas Sarojamma Wo Mallesha <b>Vs</b> Mallesha So Narayana	C.KESAVA RAO
8	C.C. 3739/2016 (EVIDENCE)		State by Yapaldinni P.S Raichur <b>Vs</b> Eshwarappa S/o Narasappa	
9	C.C. 362/2017 (EVIDENCE)		State by Idapanur P.S. <b>Vs</b> Hanumantha S/o Narasayya	
10	C.C. 1035/2020 (EVIDENCE)		Netaji Nagar PS <b>Vs</b> Anjaneyya S/o Shivappa	APP
11	C.C. 3889/2020 (APPEARANCE OF ACCUSED)		Netaji Nagar P.S. Raichur <b>Vs</b> Kartika S/o Imjan	APP
12	C.C. 3895/2020 (APPEARANCE OF ACCUSED)		N.N P.S. Raichur <b>Vs</b> Krishna S/o Venkanna	APP
13	C.C. 3900/2020 (APPEARANCE OF ACCUSED)		N.N. P.S. Raichur <b>Vs</b> Ravi S/o Shankaragouda	APP
14	C.C. 3902/2020 (APPEARANCE OF ACCUSED)		N.N. P.S. Raichur <b>Vs</b> Shehkar S/o Anjinayya	APP

**PRL CIVIL JUDGE AND JMFC**  
**Avinash Ghali**  
**ADDL CIVIL JUDGE AND JMFC - III**  
**Cause List Date: 17-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
15	C.C. 3907/2020 (APPEARANCE OF ACCUSED)		N.N.P.S.Raichur <b>Vs</b> Devenra S/o Ramanagouda	APP
16	C.C. 3910/2020 (APPEARANCE OF ACCUSED)		N.N.P.S.Raichur <b>Vs</b> Narasimha S/o Bheemanna	APP
17	C.C. 3914/2020 (APPEARANCE OF ACCUSED)		N.N.P.S. Raichur <b>Vs</b> Mukkaraya S/o Timmayya	APP
18	C.C. 3917/2020 (APPEARANCE OF ACCUSED)		N.N.P.S.Raichur <b>Vs</b> Timmappa S/o Basayya	APP
19	C.C. 3920/2020 (APPEARANCE OF ACCUSED)		N.N.P.S. Raichur <b>Vs</b> Hussain Basha S/o Rahuddin	APP
20	C.C. 3923/2020 (APPEARANCE OF ACCUSED)		N.N.P.S. Raichur <b>Vs</b> Rakesh S/o Detrappa	APP
21	C.C. 3924/2020 (APPEARANCE OF ACCUSED)		N.N.P..S.Raichur <b>Vs</b> Veera Ratnamma W/o Shankrappa	APP
22	C.C. 3926/2020 (APPEARANCE OF ACCUSED)		N.N.P.S. Raichur <b>Vs</b> Anjinayya S/o Kuran	APP
23	C.C. 3928/2020 (APPEARANCE OF ACCUSED)		N.N. P.S.Raichur <b>Vs</b> Keshamuri S/o Hanumantha	APP
24	C.C. 3939/2020 (APPEARANCE OF ACCUSED)		N.N.P.S. Raichur <b>Vs</b> Sudhakar S/o Timmanna	APP
25	C.C. 3940/2020 (APPEARANCE OF ACCUSED)		N.N.P.S. Raichur <b>Vs</b> Timmappa S/o Timmappa	APP
26	C.C. 3942/2020 (APPEARANCE OF ACCUSED)		N.N.P.S.Raichur <b>Vs</b> Guruswamy S/o Mukunda	APP
27	C.C. 3943/2020 (APPEARANCE OF ACCUSED)		N.N.P.S.Raichur <b>Vs</b> Eddanna S/o Kariyappa	APP
28	C.C. 3945/2020 (APPEARANCE OF ACCUSED)		N.N.P.S. Raichur <b>Vs</b> Narasimhalu S/o Timmayya	APP
29	C.C. 3946/2020 (APPEARANCE OF ACCUSED)		N.N.P.S. Raichur <b>Vs</b> Jayappa S/o Sanna Ayyanna	APP

**PRL CIVIL JUDGE AND JMFC**  
**Avinash Ghali**  
**ADDL CIVIL JUDGE AND JMFC - III**  
**Cause List Date: 17-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
30	C.C. 3947/2020 (APPEARANCE OF ACCUSED)		N.N.P.S.Raichur <b>Vs</b> Veeresh S/o Narasimhalu	APP
31	C.C. 3948/2020 (APPEARANCE OF ACCUSED)		N.N.P.S. Raichur <b>Vs</b> Rafiq S/o Ramjan	APP
32	C.C. 3949/2020 (APPEARANCE OF ACCUSED)		N.N.P.S. Raichur <b>Vs</b> Anjineyya S/o Anjinayya	APP
33	C.C. 3950/2020 (APPEARANCE OF ACCUSED)		N.N.P.S.Raichur <b>Vs</b> Anjineyya S/o Narasappa	APP
34	C.C. 3951/2020 (APPEARANCE OF ACCUSED)		N.N.P.S Raichur <b>Vs</b> Narasimhagouda S/o Nagappa	APP
35	C.C. 3952/2020 (APPEARANCE OF ACCUSED)		N.N.P.S. Raichur <b>Vs</b> Narasimhalu S/o Gjalanna	APP
36	C.C. 3953/2020 (APPEARANCE OF ACCUSED)		N.N.P.S. Raichur <b>Vs</b> Ramu S/o Venkanna	APP
37	C.C. 3954/2020 (APPEARANCE OF ACCUSED)		N.N.P.S. Raichur <b>Vs</b> Nagendrareddy S/o Ranganareddy	APP
38	C.C. 3955/2020 (APPEARANCE OF ACCUSED)		N.N.P.S. Raichur <b>Vs</b> Veeresh S/o Hussenappa	APP
39	C.C. 3956/2020 (APPEARANCE OF ACCUSED)		N.N.P.S. Raichur <b>Vs</b> Rajesh S/o Venkob	APP
40	C.C. 3957/2020 (APPEARANCE OF ACCUSED)		N.N.P.S.Raichur <b>Vs</b> Narasappa S/o Sattanna	APP
41	C.C. 3958/2020 (APPEARANCE OF ACCUSED)		N.N. P.S. Raichur <b>Vs</b> Narasappa S/o Narasappa	APP
42	C.C. 3959/2020 (APPEARANCE OF ACCUSED)		N.N.P.S. Raichur <b>Vs</b> Veeresh S/o Devayya	APP
43	C.C. 3960/2020 (APPEARANCE OF ACCUSED)		N.N.P.S.Raichur <b>Vs</b> Dastagiri S/o Imama	APP
44	C.C. 3961/2020 (APPEARANCE OF ACCUSED)		N.N.P..S.Raichur <b>Vs</b> Satyananda S/o Shymarao	APP

**PRL CIVIL JUDGE AND JMFC**  
**Avinash Ghali**  
**ADDL CIVIL JUDGE AND JMFC - III**  
**Cause List Date: 17-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
45	C.C. 3963/2020 (APPEARANCE OF ACCUSED)		N.N.P.S. Raichur <b>Vs</b> Timmareddy S/oChinn Tirumalareddy	APP
46	C.C. 3964/2020 (APPEARANCE OF ACCUSED)		N.N.P.S. Raichur <b>Vs</b> Tayanna S/o Hanumanthu	APP
47	C.C. 3965/2020 (APPEARANCE OF ACCUSED)		N.N.P.S.Raichur <b>Vs</b> Huligeppa S/op Ramudu	APP
48	C.C. 3966/2020 (APPEARANCE OF ACCUSED)		N.N.P.S.Raichur <b>Vs</b> Anjinayya S/o Hussenappa	APP
49	C.C. 3968/2020 (APPEARANCE OF ACCUSED)		N.N.P.S. Raichur <b>Vs</b> Bajarappa S/o Narasappa	APP
50	C.C. 3970/2020 (APPEARANCE OF ACCUSED)		N.N.P.S. Raichur <b>Vs</b> Malleth S/o Neelappa	APP
51	C.C. 3972/2020 (APPEARANCE OF ACCUSED)		N.N. P.S.Raichur <b>Vs</b> Timmappa S/o Edalanna	APP
52	C.C. 3974/2020 (APPEARANCE OF ACCUSED)		N.N.P.S. Raichur <b>Vs</b> Ramudu S/o Savareppa	APP
53	C.C. 3977/2020 (APPEARANCE OF ACCUSED)		N.N .P.S. Raichur <b>Vs</b> Vinod kumar S/o Mallesh	APP
54	C.C. 3979/2020 (APPEARANCE OF ACCUSED)		N.N.P.S.Raichur <b>Vs</b> Ramanjinayya S/o Ramudu	APP
55	C.C. 3982/2020 (APPEARANCE OF ACCUSED)		N.N. P.S.Raichur <b>Vs</b> Anjineyya S/o Tayappa	APP
56	C.C. 3985/2020 (APPEARANCE OF ACCUSED)		N.N.P.S. Raichur <b>Vs</b> Ramesh S/o Sharanappa	APP
57	C.C. 3987/2020 (APPEARANCE OF ACCUSED)		N.N.P.S.Raichur <b>Vs</b> Karunakar S/oi Ndapan	APP
58	C.C. 3989/2020 (APPEARANCE OF ACCUSED)		N.N.P.S. Raichur <b>Vs</b> Mallikarjuna S/o Neelakantappa	APP
59	C.C. 3992/2020 (APPEARANCE OF ACCUSED)		N.N.P.S. Raichur <b>Vs</b> Ramudu S/o Buddanna	APP

**PRL CIVIL JUDGE AND JMFC**  
**Avinash Ghali**  
**ADDL CIVIL JUDGE AND JMFC - III**  
**Cause List Date: 17-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
60	C.C. 3994/2020 (APPEARANCE OF ACCUSED)		N.N.P.S. Raichur <b>Vs</b> Sudhakar S/o Savareddi	APP
61	C.C. 4015/2020 (APPEARANCE OF ACCUSED)		N.N.P.S. Raichur <b>Vs</b> Vikash S/o Suleman	APP
62	C.C. 4016/2020 (APPEARANCE OF ACCUSED)		Netajinagar PS Raichur <b>Vs</b> Tayappa S/O Sanna Tayappa	app
63	C.C. 4017/2020 (APPEARANCE OF ACCUSED)		Netaji nagar PS Raichur <b>Vs</b> Tayappa S/o Sannatayappa	app
64	C.C. 4018/2020 (APPEARANCE OF ACCUSED)		Netajinagar PS Raichur <b>Vs</b> Tayappa S/o Sannatayappa	app
65	C.C. 4019/2020 (APPEARANCE OF ACCUSED)		Netajinagar PS Raichur <b>Vs</b> Tayappa S/O Sannatayappa	app
66	C.C. 4020/2020 (APPEARANCE OF ACCUSED)		Netajinagar PS Raichur <b>Vs</b> Tayappa S/O Sannatayappa	app
67	C.C. 4021/2020 (APPEARANCE OF ACCUSED)		NNPS Raichur <b>Vs</b> Tayappa S/O Sannatayappa	app
68	C.C. 4022/2020 (APPEARANCE OF ACCUSED)		NNPS Raichur <b>Vs</b> Tayappa S/O Sannatayappa	app
69	C.C. 4023/2020 (APPEARANCE OF ACCUSED)		NNPS Raichur <b>Vs</b> Tayappa S/O sannatayappa	app
70	C.C. 85/2016 (FRAMING OF CHARGE OR PLEA)		State BY Shaktinagar P.S. <b>Vs</b> Thimmappa So Ramanna	
71	C.C. 1245/2019 (FRAMING OF CHARGE OR PLEA)		State by Netajinagar PS Rcr <b>Vs</b> Satya Aliyas Satya Narayan S/o Narasappa	APP
72	C.C. 736/2014 (EVIDENCE)		Idapanur P.S <b>Vs</b> Bajarappa @ Bajari	
73	C.C. 2561/2014 (EVIDENCE)		Rural Police Station Raichur <b>Vs</b> Md. Mahaboob So Hussaian sab	
74	C.C. 1037/2020 (EVIDENCE)		Netaji Nagar P.S. <b>Vs</b> Ravikumar S/o Muddappa	APP

**PRL CIVIL JUDGE AND JMFC**  
**Avinash Ghali**  
**ADDL CIVIL JUDGE AND JMFC - III**  
**Cause List Date: 17-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
75	C.C. 463/2020 (CUSTODY MATTERS)		Railway P.S. Raichur <b>Vs</b> Bandekhaja @ Khaja Banda @ Khaja S/o Shekshavali	APP
76	C.C. 5322/2014 (ACCUSED STATEMENT u/s 313 CrPC)		Idapnur PS <b>Vs</b> Narasareddy So Veerareddy	
<b>Cases listed below are adjourned due to Covid 19</b>				
<b>LOK ADALATH</b>				
77	C.C. 935/2018 (A.D.R.)	<b>19-12-2020</b>	State Idapanoor P.S <b>Vs</b> Dullayya S/oo Sukka Bheemayya	
78	C.C. 2575/2015 (SUMMONS)	<b>29-01-2021</b>	Ashok Doterbandi so Dotarabandi <b>Vs</b> M.Anjan Reddy @ SAnna Anjneya So Late Eadeppa	MALLINATH S HIREMATH
79	C.C. 117/2019 (SUMMONS)	<b>29-01-2021</b>	Sharada Bai W/o Gururaj Rao <b>Vs</b> Smt. M.Sudha Parimala W/o M.Venkat Ramana Shashtry	Sharath Kumar
80	C.C. 2460/2020 (SUMMONS)	<b>29-01-2021</b>	Yapaladinni P.S. <b>Vs</b> Jindappa S/o Hussainappa	APP
81	P.C. 106/2015 (NOTICE)	<b>29-01-2021</b>	Prabhakar So Ganganna Eeliger <b>Vs</b> Thimmappa So Huligappa Kumber	SHRIKANTH
82	C.C. 378/2020 (APPEARANCE OF ACCUSED)	<b>29-01-2021</b>	State by Netaji Nagar PS Rcr <b>Vs</b> Veeresh S/o Ramanna	APP
83	C.C. 1412/2009 (ISSUES)	<b>29-01-2021</b>	Anjaneyya Yadav <b>Vs</b> Marthandrao V.Kulkarni	SRI.D.S
84	C.C. 4864/2015 (ISSUES)	<b>29-01-2021</b>	Ms Tirumala Agro Industires <b>Vs</b> Ms Bung Agencies Pro. Rajesh Bung	C.RAGHAVENDRA.
85	P.C. 220/2020 (FOR SWORNSTATEMENT)	<b>29-01-2021</b>	M.R.N. Agro Industries by M.R. Pavankumar <b>Vs</b> M/s New Sri. Shiva Parvathi Traders by Bharat	V.SUNIL KUMAR

**PRL CIVIL JUDGE AND JMFC**  
**Avinash Ghali**  
**ADDL CIVIL JUDGE AND JMFC - III**  
**Cause List Date: 17-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b>03:00-04:00 PM</b>				
1	O.S. 257/2009 (ARGUMENTS)		K.RAVI RAJ <b>Vs</b> SRINIVAS RAO KASBE	A.C.
2	O.S. 223/2012 (ARGUMENTS) IA/1/2012		Smt. R. Susheela <b>Vs</b> S.K.Jaffar and another	S.K.PUROHIT
<b>11:00-01:00 PM</b>				
3	O.S. 79/2019 (EVIDENCE) IA/1/2019		Smt. Vanamala Bai W/o Ram Rao @ Ramachandra Rao <b>Vs</b> Shivaraj S/o Shankarappa	Shashidharagouda Kellur
<b>PLNTF EVIDENCE</b>				
4	O.S. 204/2019 (EVIDENCE) IA/1/2019		Gulshan Begum @ Gulshan Malbar @ Gulshan W/o Maheboob Malabar <b>Vs</b> Smt. Nadira Begum W/o Mohammed Ali Malabar	KRISHNA BHAT
5	EX 33/2016 (HEARING)		Basavarajappa So Shivareddappa <b>Vs</b> Channabasappa So Shankrappa	INDUDHAR.M.PATIL
6	O.S. 159/2010 (EVIDENCE)		Likkappa <b>Vs</b> Shantappa	SRI. H.NARASAPPA -
7	O.S. 357/2013 (EVIDENCE) IA/1/2013		Bawasab <b>Vs</b> Mehaboob Ali	S.K.PUROHIT
8	O.S. 266/2015 (EVIDENCE)		Smt. Mallamma @ Netravati Wo Laxman Do Chinnayya <b>Vs</b> Sri. Veerabrahamam So Apparao	H.JAGADEESHA
<b>Cases listed below are adjourned due to Covid 19</b>				
<b>LOK ADALATH</b>				
9	O.S. 299/2013 (A.D.R.)	<b>19-12-2020</b>	Ratnamma <b>Vs</b> Shivaraj	MALLINATH S HIREMATH
10	O.S. 145/2010 (SUMMONS)	<b>29-01-2021</b>	BAJARAPPA <b>Vs</b> SHANKAR	C.PANDU
11	EX 15/2013 (SUMMONS)	<b>29-01-2021</b>	State Bank of India. <b>Vs</b> Jadiyappa So Somanath and another.	
12	EX 75/2013 (SUMMONS)	<b>29-01-2021</b>	S.K. Nagireddy <b>Vs</b> Vanpalli Govindappa	SATEESH.V.

**PRL CIVIL JUDGE AND JMFC**  
**Avinash Ghali**  
**ADDL CIVIL JUDGE AND JMFC - III**  
**Cause List Date: 17-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
13	O.S. 293/2015 (SUMMONS) IA/1/2015	<b>29-01-2021</b>	Pragathi Krishna Gramin Bank represented by its Manager, Sri. R.S.Babladkar <b>Vs</b> Parvathamma	T.KESHAVACHARYA
14	O.S. 29/2017 (SUMMONS)	<b>29-01-2021</b>	PRAGATHI KRISHNA GRAMINA BANK <b>Vs</b> Vishnuraj S/o S.D.Krishna Rao	N.R.MALGI
15	EX 5/2017 (SUMMONS)	<b>29-01-2021</b>	Syed Raza Hashmi S/o Syed Musthafa Hasmi <b>Vs</b> Keshva Reddy S/o Hanumantha Reddy	MALLINATH S HIREMATH
16	EX 33/2017 (SUMMONS)	<b>29-01-2021</b>	Hanumantha S/o Ramayya Dead by Lrs. 1.a. Tikkanna S/o Late Hanumantha <b>Vs</b> Smt. Maremma	M MALLANGOUDA VENKANAGOUDA
17	Misc 28/2017 (SUMMONS)	<b>29-01-2021</b>	Adeppa S/o Hanumantha <b>Vs</b> Nagamma W/o Sanna Mallayya alias Mallappa	AVANEESH R.TARANATH
18	EX 54/2017 (SUMMONS)	<b>29-01-2021</b>	Adavirao S/o Madhwarao Kulkarni <b>Vs</b> The Secretary of Satyanath Housing Co-Operative Housing Society	S.K.PUROHIT
19	EX 12/2018 (SUMMONS)	<b>29-01-2021</b>	Paramesh s/o Narayana <b>Vs</b> Venkatesh S/o Chatra Nayak	Tayanna
20	O.S. 106/2018 (SUMMONS)	<b>29-01-2021</b>	Savithri D/o Hussainappa <b>Vs</b> Govindamma W/o Hanumantha	Gangadhar Patil
21	EX 39/2018 (SUMMONS)	<b>29-01-2021</b>	Shriram Chits(Karnataka) Pvt.Ltd., <b>Vs</b> Channappa S/o Nagangouda	VEERESH SAJJAN
22	O.S. 148/2018 (SUMMONS) IA/1/2018	<b>29-01-2021</b>	Seeman S/o Late.Sanna Thippanna <b>Vs</b> Ramanna S/o Late. Yenka alias Yenkanna	M.RATNAKAR
23	O.S. 155/2018 (SUMMONS)	<b>29-01-2021</b>	CANARA BANK <b>Vs</b> Hanumantharaya Naik S/o Venkob Naik	K.RAGHAVENDRA RAO
24	O.S. 200/2018 (SUMMONS)	<b>29-01-2021</b>	Pragathi Krishna Gramina Bank <b>Vs</b> Mohammed Raza S/o Mohammed Haneef	INDUDHAR.M.PATIL



**PRL CIVIL JUDGE AND JMFC**  
**Avinash Ghali**  
**ADDL CIVIL JUDGE AND JMFC - III**  
**Cause List Date: 17-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
25	O.S. 54/2019 (SUMMONS)	<b>29-01-2021</b>	Karur Vysya Bank Ltd., <b>Vs</b> Pradeep Kumar S/o Uday Kumar	SHASHIDHAR.B.HIREMATH
26	EX 16/2019 (SUMMONS)	<b>29-01-2021</b>	Mohanlal S/o Poonam Chand <b>Vs</b> Mahadevappa S/o Late. Mareppa	Vishnuvardhan
27	O.S. 58/2019 (SUMMONS)	<b>29-01-2021</b>	Karur Vysya Bank Ltd., <b>Vs</b> Shankar S/o Satyaraju	SHASHIDHAR.B.HIREMATH
28	EX 62/2019 (SUMMONS)	<b>29-01-2021</b>	Kumbar Nararjun S/o Kumbar Savarappa <b>Vs</b> K. Doulanna S/o Chinna Narasanna Kumbar	T. Chandrashekar
29	O.S. 46/2020 (SUMMONS) IA/1/2020	<b>29-01-2021</b>	Ameena Begum W/o Mehboob Hussain Khaiser <b>Vs</b> The City Municipal Commissioner Raichur	NOOR MOHAMMED
30	O.S. 129/2020 (SUMMONS)	<b>29-01-2021</b>	Smt. Narasamma <b>Vs</b> Beerappa S/o Sri. Sabanna	N.SHIVASHANKAR
31	O.S. 147/2020 (SUMMONS) IA/1/2020 IA/2/2020	<b>29-01-2021</b>	Y.N. Srinivas S/o Nagappa <b>Vs</b> N. Srinivas Reddy S/o Muniyappa	AVANEESH R.TARANATH
32	O.S. 260/2020 (SUMMONS) IA/1/2020	<b>29-01-2021</b>	Chandrakant S/o Sharnappa Rastapur <b>Vs</b> M/S Geojit BNP Paribas Financial Services Limited	RAMESH KRISHNA
33	O.S. 283/2013 (NOTICE)	<b>29-01-2021</b>	Pragati Gramina Bank Raichur <b>Vs</b> Shashunnisa Begum	M.R.MALGI
34	O.S. 379/2013 (NOTICE) IA/1/2013	<b>29-01-2021</b>	Sri V. Tayanna <b>Vs</b> Babu Rao	EARANNA
35	O.S. 455/2013 (NOTICE) IA/1/2013	<b>29-01-2021</b>	Mohammed Najmuddin <b>Vs</b> Waheedulla Khan	C.A.RUBB
36	O.S. 473/2013 (NOTICE)	<b>29-01-2021</b>	smt. Tayamma <b>Vs</b> Sanna Earanna and sons	
37	O.S. 94/2015 (NOTICE) IA/2/2015 IA/1/2015 IA/3/2015	<b>29-01-2021</b>	B.Roop Narayan <b>Vs</b> The state of Karnataka By Deputy Commissioner Rcr.	SATEESH.V.

**PRL CIVIL JUDGE AND JMFC**  
**Avinash Ghali**  
**ADDL CIVIL JUDGE AND JMFC - III**  
**Cause List Date: 17-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
38	O.S. 35/2017 (NOTICE)	<b>29-01-2021</b>	Smt. Asiya Begum D/o Mohammed Ismail <b>Vs</b> Smt. Rehana Begum W/o Abdul Jabbar	VENUGOPAL
39	O.S. 19/2020 (NOTICE)	<b>29-01-2021</b>	Gangappa S/o Laxmaiah <b>Vs</b> Veeresh S/o Mallayya	H.NARASAPPA
40	O.S. 93/2016 (A.D.R.)	<b>29-01-2021</b>	Shivamma Wo Hanumanthappa <b>Vs</b> Earamma Wo Pampangouda	G ESHWARAPPA
41	O.S. 23/2018 (Compliance U/S 89 of CPC)	<b>29-01-2021</b>	Narasareddy S/o Late.Devareddy <b>Vs</b> Naseer S/o Basheer	MD.RIYAZ AHMED
42	O.S. 125/2018 (Compliance U/S 89 of CPC)	<b>29-01-2021</b>	Channabasava S/o Veerabhadrappa <b>Vs</b> C.S.Rathikanth S/o Sugu Reddy	A. RACHANA GOWDA PATIL
43	O.S. 34/2019 (Compliance U/S 89 of CPC) IA/1/2019	<b>29-01-2021</b>	Dodda Mareppa S/o Dodda Hanumanthu <b>Vs</b> Tayanna S/o Late Yogendra	SYED SHAH ISMAIL QUADRI
44	O.S. 169/2019 (Compliance U/S 89 of CPC) IA/1/2019	<b>29-01-2021</b>	Smt. Eshwaramma W/o late.Budengouda <b>Vs</b> Smt. Devendramma W/o late Budenagouda dead by Lrs Budenna @ Budeppa S/o Virupanna	C.PANDU

**PRL CIVIL JUDGE AND JMFC**  
**Sri.Suresh Wagganavar**  
**II ADDL. CIVIL JUDGE & JMFC IV**  
**Cause List Date: 17-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b><u>11:00-01:00 PM</u></b>				
1	C.C. 135/2019 (SUMMONS)		Shivaraj Kumar s/o D.Sharanappa <b>Vs</b> Shivaraj Wadloor S/o Narasappa	H.JAGADEESHA
2	C.C. 2469/2020 (SUMMONS)		West PS Raichur <b>Vs</b> Mounesh S/o Lalappa	APP
3	C.C. 4901/2014 (NOTICE)		Vishwanath S. So Siddaram <b>Vs</b> Sriman Narayana So Gyaneshwar	R.BHIMANNA
4	C.C. 5113/2014 (NOTICE)		Ms Mahindra Rural Housing Finance Ltd. <b>Vs</b> Mr.Hanumanthu So Thimappa	VEERESH SAJJAN
5	C.C. 3522/2014 (HEARING)		Sri Bharmaramba Pattina Souharda Shakari Niyamita Maski <b>Vs</b> Basavaraj So Giriyappanavar So Raman Gouda G.	MURLI PYATI
6	C.C. 2056/2017 (A.D.R.)		M/s Jawrilal Shantilal and Co.Cotton Merchants. <b>Vs</b> M/s D.S.A.K. Textiles	S.T.H.RAZVI
7	C.C. 2057/2017 (A.D.R.)		M/s Jawarilal Shantilal and Co. <b>Vs</b> M/s D.S.A.K.Textiles	S.T.H.RAZVI
8	C.C. 229/2018 (A.D.R.)		State by Raichur Railway P.S <b>Vs</b> Bandagi Balakrishna	
9	C.C. 436/2019 (A.D.R.)		M/s. Margadarsi Chits (K) Pvt. Ltd., <b>Vs</b> K. Naresh Babu S/o K. Subba Rao	Yadavendra Katti
10	C.C. 1184/2019 (A.D.R.)		State by West PS Rcr <b>Vs</b> Ajay S/o Kumar	APP
11	C.C. 468/2020 (APPEARANCE OF ACCUSSED)		Women PS <b>Vs</b> Vikasachandra S/o Sudhakar	APP
12	C.C. 760/2020 (APPEARANCE OF ACCUSSED)		Raichur West PS <b>Vs</b> Raju Alias Prithivraj S/o Anand Babu	APP
13	C.C. 762/2020 (APPEARANCE OF ACCUSSED)		Raichur West PS <b>Vs</b> Devendrappa S/o Thimanna	APP

**PRL CIVIL JUDGE AND JMFC**  
**Sri.Suresh Wagganavar**  
**II ADDL. CIVIL JUDGE & JMFC IV**  
**Cause List Date: 17-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
14	C.C. 765/2020 (APPEARANCE OF ACCUSED)		RAichur West PS <b>Vs</b> Devendra G S/o G. Giriyappa	APP
15	C.C. 766/2020 (APPEARANCE OF ACCUSED)		Raichru west PS <b>Vs</b> Hanumanth Alias Reddy Alias kuruva Reddy S/o Dodda Rangappa	APP
16	C.C. 774/2020 (APPEARANCE OF ACCUSED)		Raichur West PS <b>Vs</b> Srikanth reddy Jinna S/o Late Jinna Gangareddy	APP
<b>SUMMONS TO ACCUSED</b>				
17	C.C. 780/2019 (APPEARANCE OF ACCUSED)		State by Raichur West P. S <b>Vs</b> Viruthachalam S/o Vedhasubramanian	APP
18	C.C. 875/2019 (APPEARANCE OF ACCUSED)		State by Raichur West P. S <b>Vs</b> Govindaraj S/o Shamshalam	APP
19	C.C. 1306/2019 (APPEARANCE OF ACCUSED)		C.Harikrishna S/o Chinna Venkateshwaralu Shetty <b>Vs</b> Earesh Bichali S/o Earanna Bichali	SHASHIDHAR.B.HIREMATH
<b>WARRANT TO ACCUSED</b>				
20	C.C. 3911/2012 (APPEARANCE OF ACCUSED)		Ms Shriram Transport finance Co.Ltd. <b>Vs</b> Mahadevappa So Sugurappa	
21	C.C. 2593/2013 (APPEARANCE OF ACCUSED)		Vijayraj Sancheti <b>Vs</b> Vinod kumar	
22	C.C. 220/2014 (APPEARANCE OF ACCUSED)		T. Ramachandra Reddy <b>Vs</b> K.Naveen kumar	MALLIKARJUNA.N.
23	C.C. 2748/2014 (APPEARANCE OF ACCUSED)		Ms Sha Sagarmal Shivraj Mutha and Co. <b>Vs</b> Devarapalli Veerabhadram So Adinaryana	S.T.H.RAZVI
24	C.C. 4551/2015 (APPEARANCE OF ACCUSED)		Ms Shriram Transport Finance Co.Ltd. <b>Vs</b> Mahesh So Canna Reddy	Girija.S
25	C.C. 1928/2016 (APPEARANCE OF ACCUSED)		P. Chandrashekar S/o R. Ramachandrappa <b>Vs</b> D.Mahadev S/o DEvaraj	
26	C.C. 2202/2016 (APPEARANCE OF ACCUSED)		K.R. Mallesh S/o Ravenappa <b>Vs</b> O.Srinivas S/o O. Satyanarayana	SHARDA P

**PRL CIVIL JUDGE AND JMFC**  
**Sri.Suresh Wagganavar**  
**II ADDL. CIVIL JUDGE & JMFC IV**  
**Cause List Date: 17-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
27	C.C. 2203/2016 (APPEARANCE OF ACCUSED)		K.R. Mallesh S/o Revenappa <b>Vs</b> O. Srinivas S/o O. Satyanarayana	SHARDA P
28	C.C. 2204/2016 (APPEARANCE OF ACCUSED)		K.R. Mallesh S/o Revanappa <b>Vs</b> O.Srinivas S/o O. Satyanarayana	SHARDA P
29	C.C. 2205/2016 (APPEARANCE OF ACCUSED)		K.R. Mallesh S/o Revanappa <b>Vs</b> O.Srinivas S/o O. Satyanarayana	SHARDA P
30	C.C. 2206/2016 (APPEARANCE OF ACCUSED)		K.R. Mallesh S/o Revanappa <b>Vs</b> O. Srinivas S/o O. Satyanarayana	SHARDA P
31	C.C. 2297/2017 (APPEARANCE OF ACCUSED)		Sri.Narasimha Murthy.K S/o Mukandappa <b>Vs</b> Sanjay Nagathihalli S/o Neelakantappa	MALLINATH S HIREMATH
32	C.C. 542/2018 (APPEARANCE OF ACCUSED)		Sri.V.Bhaskar Reddy S/o V.Channakeshava Reddy <b>Vs</b> AFTAB Education and Charitable Trust	M.NAGARAJ
33	C.C. 503/2019 (APPEARANCE OF ACCUSED)		G. Mohammed Ismail S/o Late G. Mohammed Khasim Sab <b>Vs</b> Shaik Hussain S/o Shameed Sab	NOOR MOHAMMED
34	C.C. 1032/2019 (APPEARANCE OF ACCUSED)		State by West PS Rcr <b>Vs</b> Sharanappa S/o Bheemappa	APP
35	C.C. 2486/2020 (APPEARANCE OF ACCUSED)		Sanjeev Raj S/o Late Samuel Alexandor <b>Vs</b> Anjanayya K. S/o K. Mallappa	MALLINATH S HIREMATH
36	C.C. 5586/2014 (EVIDENCE)		STATE YERGERA PS <b>Vs</b> RAVIKUMAR GOUDA	
37	C.C. 43/2019 (EVIDENCE)		State by Raichur West P.S <b>Vs</b> S.B. Patil S/o Basanagouda	APP
38	C.C. 567/2019 (EVIDENCE)		State by Women P. S Raichur <b>Vs</b> Veeresh S/o Budeppa	APP
39	C.C. 3018/2016 (ISSUES)		Sri. Bhramaramba Pattina Souharda Shakari Niyamatia Maski <b>Vs</b> Ramesha Rathod S/o Bhimlu Rathod	

**PRL CIVIL JUDGE AND JMFC**  
**Sri.Suresh Wagganavar**  
**II ADDL. CIVIL JUDGE & JMFC IV**  
**Cause List Date: 17-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
40	C.C. 3019/2016 (ISSUES)		Sri Bhramarmba pattina souhrda sahakari Niyamita <b>Vs</b> Mohammed P.S/o Late Fakir Mohammed	
41	C.C. 3020/2016 (ISSUES)		Sri Bhramaramba pattina souharda sahakari Niyamita <b>Vs</b> Usman Ali S/o Abdul Gani	
42	C.C. 2070/2017 (ISSUES)		State by Market Yard P.S <b>Vs</b> Tirumalesh S/o Venkatesh	
43	C.C. 2346/2017 (ISSUES)		Shriram Transport Finance Co. Ltd. <b>Vs</b> Venkatesh S/o Hanmappa	AMARESH.M.PATIL
44	C.C. 2347/2017 (ISSUES)		Shriram Transport Finance Co. Ltd. <b>Vs</b> Mallappa S/o Sanjeevappa	SHAHSIDHAR GOUDA KELLUR
45	C.C. 2348/2017 (ISSUES)		Shriram Transport Finance Co. Ltd. <b>Vs</b> Baba S/o Dodda Imam sab	SHAHSIDHAR GOUDA KELLUR
46	C.C. 2349/2017 (ISSUES)		Shriram Transport Finance Co. Ltd. <b>Vs</b> Venkatesh S/o Mudakappa	SHAHSIDHAR GOUDA KELLUR
47	C.C. 2350/2017 (ISSUES)		Shriram Transport Finance Co. Ltd. <b>Vs</b> Bhimappa S/o Hanumanthraya	SHAHSIDHAR GOUDA KELLUR
48	C.C. 2351/2017 (ISSUES)		Shriram Transport Finance Co. Ltd. <b>Vs</b> Gani Sab S/o Rasool Sab	SHAHSIDHAR GOUDA KELLUR
49	C.C. 196/2018 (ISSUES)		State by The Superintendent of Sub Dvn. Excise P.S. Raichur. <b>Vs</b> Raghu S/o Mallayya	
50	C.C. 532/2018 (ISSUES)		State by Women P.S <b>Vs</b> Raju Davaz S/o Anthoni Dvaz	
51	C.C. 1185/2018 (ISSUES)		Girimallappa Shirani S/o Shantappa Shirani <b>Vs</b> Mallikarjuna S/o Shankaranna Gouda	PARVATHI
52	C.C. 15/2019 (ISSUES)		State by Raichur Sub Division Excise P.S <b>Vs</b> Unknown	APP

**PRL CIVIL JUDGE AND JMFC**  
**Sri.Suresh Wagganavar**  
**II ADDL. CIVIL JUDGE & JMFC IV**  
**Cause List Date: 17-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
53	C.C. 42/2019 (ISSUES)		State by The Superident of sub Division Excise P.S Raichur <b>Vs</b> Shivaprasad S/o Nagaraj	
54	C.C. 204/2019 (ISSUES)		Mr. Shivashankarayya s/o <b>Vs</b> ORION DIGITAL EDUCATION PVT. LTD	Girija.S
55	C.C. 344/2019 (ISSUES)		Eshappa S/o Mahadevappa <b>Vs</b> P.A.Raghavendra Swamy S/o T.Venkayya	KRISHNA BHAT
56	C.C. 980/2019 (ARGUMENTS)		State by West PS Raichur <b>Vs</b> Syed Babar S/o Syed Habeeb	APP
57	C.C. 981/2019 (ARGUMENTS)		State by West PS Raichur <b>Vs</b> Syed Babeer S/o Syed AbeeB	
58	C.C. 982/2019 (ARGUMENTS)		State by West PS Raichur <b>Vs</b> Syeed Babeer S/o syeed abeeb	APP
59	C.C. 983/2019 (ARGUMENTS)		State bu West PS Raichur <b>Vs</b> Syeed Bababr S/o Syeed abeeb	
60	C.C. 1075/2019 (ARGUMENTS)		State West PS Rcr <b>Vs</b> Syed Babar S/o Syed Abib	APp
61	C.C. 1076/2019 (ARGUMENTS)		State by West PS Rcr <b>Vs</b> Syed Babar S/o Syed Abib	App
62	C.C. 1077/2019 (ARGUMENTS)		State by West PS Rcr <b>Vs</b> Syed babar S/o Syed Abib	App
63	C.C. 1078/2019 (ARGUMENTS)		State by West PS Rcr <b>Vs</b> Syed babar S/o Syed Abib	APp
64	C.C. 1079/2019 (ARGUMENTS)		State by West PS Rcr <b>Vs</b> Syed Babar S/o Syed Abib	App
65	C.C. 3587/2020 (APPEARANCE OF ACCUSSED)		West P.S. Raichur <b>Vs</b> Eshwara S/o Anjinayya	APP
66	C.C. 3588/2020 (APPEARANCE OF ACCUSSED)		West P.S. Raichur <b>Vs</b> Maruthi So Bheemesh	APP
67	C.C. 3589/2020 (APPEARANCE OF ACCUSSED)		West P.S. Raichur <b>Vs</b> Mohammed Jilal S/o Gulamsab	APP
68	C.C. 3590/2020 (APPEARANCE OF ACCUSSED)		West P.S. Raichur <b>Vs</b> Prajwal S/oChandappa	APP

**PRL CIVIL JUDGE AND JMFC**  
**Sri.Suresh Wagganavar**  
**II ADDL. CIVIL JUDGE & JMFC IV**  
**Cause List Date: 17-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
69	C.C. 3591/2020 (APPEARANCE OF ACCUSED)		West P.S. Raichur <b>Vs</b> Safiullakhan S/o Sukhan baig	APP
70	C.C. 3592/2020 (APPEARANCE OF ACCUSED)		West P.S.Raichur <b>Vs</b> Sharanabasappa S/o Shantappa	APP
71	C.C. 3593/2020 (APPEARANCE OF ACCUSED)		West P.S. Raichur <b>Vs</b> Mallikarjuna S/o Basavaraj	APP
72	C.C. 3594/2020 (APPEARANCE OF ACCUSED)		West P.S. Raichur <b>Vs</b> Teju Chawan S/o Ramulu	APP
73	C.C. 3595/2020 (APPEARANCE OF ACCUSED)		West P.S. Raichur <b>Vs</b> Eresh S/o Jambanna	APP
74	C.C. 3596/2020 (APPEARANCE OF ACCUSED)		West P.S. Raichur <b>Vs</b> Sagar Pujari S/o Rajesh	APP
75	C.C. 3597/2020 (APPEARANCE OF ACCUSED)		West P.S. Raichur <b>Vs</b> Sanjaya S/o Kumarappa	APP
76	C.C. 3598/2020 (APPEARANCE OF ACCUSED)		West P.S. Raichur <b>Vs</b> Suresh S/o Hanumanthappa	APP
77	C.C. 3599/2020 (APPEARANCE OF ACCUSED)		West P.S. Raichur <b>Vs</b> K.Hari S/o Vorupaksha	APP
78	C.C. 3600/2020 (APPEARANCE OF ACCUSED)		West P.S. Raichur <b>Vs</b> Ahamad khan S/o Abdul Nabi	APP
79	C.C. 3601/2020 (APPEARANCE OF ACCUSED)		West P.S. Raichur <b>Vs</b> Veeresh S/o Veerendra	APP
80	C.C. 3602/2020 (APPEARANCE OF ACCUSED)		West P.S. Raichur <b>Vs</b> Fariuddin S/o Sofiuddin	APP
81	C.C. 3603/2020 (APPEARANCE OF ACCUSED)		West P.S. Raichur <b>Vs</b> Prem S/o Sugappa	APP
82	C.C. 3604/2020 (APPEARANCE OF ACCUSED)		West P.S. Raichur <b>Vs</b> Manohar S/o Tayappa	APP
83	C.C. 3605/2020 (APPEARANCE OF ACCUSED)		West P.S. Raichur <b>Vs</b> Nagesh S/o Laxmana	APP
84	C.C. 3606/2020 (APPEARANCE OF ACCUSED)		West P.S. Raichur <b>Vs</b> Mounesh S/o Basayya	APP
85	C.C. 3607/2020 (APPEARANCE OF ACCUSED)		West P.S. Raichur <b>Vs</b> Chandrashekhar S/o Erappa	APP



**PRL CIVIL JUDGE AND JMFC**  
**Sri.Suresh Wagganavar**  
**II ADDL. CIVIL JUDGE & JMFC IV**  
**Cause List Date: 17-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
86	C.C. 3608/2020 (APPEARANCE OF ACCUSED)		West P.S.Raichur <b>Vs</b> Doulat S/o Tirupathi Mahendra	APP
87	C.C. 3609/2020 (APPEARANCE OF ACCUSED)		West P.S. Raichur <b>Vs</b> Bheemareddy Prashanthappa	APP
88	C.C. 3610/2020 (APPEARANCE OF ACCUSED)		West P.S.Raichur <b>Vs</b> Mohammed Jilal S/o Mohammed	APP
89	C.C. 3611/2020 (APPEARANCE OF ACCUSED)		West P.S Raichur <b>Vs</b> Charan S/o Gongappa	APP
90	C.C. 3612/2020 (APPEARANCE OF ACCUSED)		West P.S.Raichur <b>Vs</b> Earareddy S/o Jagadish kumar	APP
91	C.C. 3613/2020 (APPEARANCE OF ACCUSED)		West P.S.Raichur <b>Vs</b> M.Venkatesh S/o Anjinayya	APP
92	C.C. 3614/2020 (APPEARANCE OF ACCUSED)		West P.S. Raichur <b>Vs</b> Tangamam S/o Ayar Tevar	APP
93	C.C. 3615/2020 (APPEARANCE OF ACCUSED)		West P.S. Raichur <b>Vs</b> M. Naveen S/o Hanumantha	APP
94	C.C. 3616/2020 (APPEARANCE OF ACCUSED)		West P.S. Raichur <b>Vs</b> Hampayya Nayak S/o Narasimhalu	APP
95	C.C. 3617/2020 (APPEARANCE OF ACCUSED)		West P.S. Raichur <b>Vs</b> Devaraj S/o Amarappa	APP
96	C.C. 3618/2020 (APPEARANCE OF ACCUSED)		West P.S. Raichur <b>Vs</b> Sugappa S/o Basavappa	APP
97	C.C. 3619/2020 (APPEARANCE OF ACCUSED)		West P.S.Raichur <b>Vs</b> Eranna S/o Shivasharana	APP
98	C.C. 3620/2020 (APPEARANCE OF ACCUSED)		West P.S. Raichur <b>Vs</b> TimayyaS/o Ramayya	APP
99	C.C. 3621/2020 (APPEARANCE OF ACCUSED)		West P.S. Raichur <b>Vs</b> Suresh S/o Ramulu	APP
100	C.C. 3622/2020 (APPEARANCE OF ACCUSED)		West P.S. Raichur <b>Vs</b> Ramayya S/o Bheemanna	APP
101	C.C. 3623/2020 (APPEARANCE OF ACCUSED)		West P.S. Raichur <b>Vs</b> Raghavendra S/o Shyamsundar	APP
102	C.C. 3624/2020 (APPEARANCE OF ACCUSED)		West P.S. Raichur <b>Vs</b> Babu S/o Salim pasha	APP

**PRL CIVIL JUDGE AND JMFC**  
**Sri.Suresh Wagganavar**  
**II ADDL. CIVIL JUDGE & JMFC IV**  
**Cause List Date: 17-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
103	C.C. 3625/2020 (APPEARANCE OF ACCUSED)		West P.S. Raichur <b>Vs</b> Ahamd S/o Mahemed	APP
104	C.C. 3626/2020 (APPEARANCE OF ACCUSED)		West P.S. Raichur <b>Vs</b> Lingappa S/o Kore mallappa	APP
105	C.C. 3627/2020 (APPEARANCE OF ACCUSED)		West P.S. Raichur <b>Vs</b> Jansan S/o Hanumesh	APP
106	C.C. 3628/2020 (APPEARANCE OF ACCUSED)		West P.S Raichur <b>Vs</b> Shivakumar S/o Bheemanna	APP
107	C.C. 3629/2020 (APPEARANCE OF ACCUSED)		West P.S. Raichur <b>Vs</b> Naveen S/o Raghanna	APP
108	C.C. 3630/2020 (APPEARANCE OF ACCUSED)		West P.S.Raichur <b>Vs</b> Hanumantha S/o Sharanappa	APP
109	C.C. 3631/2020 (APPEARANCE OF ACCUSED)		West P.S. Raichur <b>Vs</b> Hanumesh S/o Sharanappa	APP
110	C.C. 3632/2020 (APPEARANCE OF ACCUSED)		West P.S. Raichur <b>Vs</b> Veeresh S/o Eshwarappa	APP
111	C.C. 3633/2020 (APPEARANCE OF ACCUSED)		West P.S. Raichur <b>Vs</b> Shivappa S/o Huligappa	APP
112	C.C. 3634/2020 (APPEARANCE OF ACCUSED)		West P.S Raichur <b>Vs</b> Yasir S/o Naseer	APP
113	C.C. 3635/2020 (APPEARANCE OF ACCUSED)		West P.S. Raichur <b>Vs</b> Shyalam	APP
114	C.C. 3636/2020 (APPEARANCE OF ACCUSED)		West P.S. Raichur <b>Vs</b> Shivasharana	APP

**PRL CIVIL JUDGE AND JMFC**  
**Sri.Suresh Wagganavar**  
**II ADDL. CIVIL JUDGE & JMFC IV**  
**Cause List Date: 17-12-2020**

---

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b><u>03:00-04:00 PM</u></b>				
<b>STEPS</b>				
1	O.S. 110/2013 (SUMMONS)		Srinivasa So Earanna <b>Vs</b> Narayana Achari So Earappa Achari and others.	MD.RIYAZ AHMED
2	O.S. 287/2017 (APPEARANCE OF PARTY)		G.B.Raja S/o Late. Babu Rao <b>Vs</b> Ahmed Hussain S/o Abdul Rehaman	S.K.PUROHIT
3	O.S. 294/2013 (HEARING) IA/1/2013		Smt. E Nagalakshami <b>Vs</b> Smt. A.K. Lalitha	V.SUNILKUMAR
<b>CONCILIATION</b>				
4	O.S. 204/2013 (A.D.R.) IA/1/2013		T. Lingagagouda So T. Channappa <b>Vs</b> The President Methodist Education Trust	S.K.PUROHIT
5	O.S. 144/2020 (A.D.R.)		Yarrayya S/o Bheemayya <b>Vs</b> Bheemesh S/o Hanumantha	S.K.JOSHI
6	O.S. 21/2017 (EVIDENCE)		Sri Abdulsab S/o Late Moulasab <b>Vs</b> Smt. Bibi W/o Late Gouse Moinuddin	Ataulla Garal Dinni
<b>PLNTF EVIDENCE</b>				
7	O.S. 117/2016 (EVIDENCE) IA/2/2016 IA/1/2016		Vijayalaxmi Wo Late Mallikarjuna <b>Vs</b> Dodda Hussainappa So Narasayya	S.MAZHAR PASHA
8	O.S. 31/2019 (EVIDENCE)		R.Sandesh S/o R.Srinivas Setty <b>Vs</b> Illiyas-Ul-Haq Siddiqui S/o Sirajul Haque Siddiqui	MALLINATH S HIREMATH
9	O.S. 245/2020 (HEARING) IA/1/2020		Mehaboob Basha Mulimany S/o Dada Hayath <b>Vs</b> C.S. Shadakshari	Mareppa

---